

16-02-2026 AT 10:15 AM

(Court No.3)

HON'BLE JUSTICE SHEKHAR B. SARAF
HON'BLE JUSTICE MANJIVE SHUKLA

Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. Miscellaneous writs from the year 2021. 2. Tax writs including recovery of tax, appeals and applications relating to direct and indirect tax matters. 3. Writs relating to Land Acquisition from the year 2021.

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
Fresh List (From Sr.No. 1 To Sr.No. 444)				
1	DF,TO P-10 (Lucknow) Notice no:L20250219448	WRIC/12640/2025 RAJESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. (HOME) LKO. AND ANOTHER	PARITOSH SHUKLA RAVI YADAV	VINAY SHANKAR C.S.C.
2	DF,TO P-10 (Lucknow) Notice no:L20250219758	WTAX/1727/2025 WELLSUN GLOBAL TECHNOLOGY PRIVATE LIMITED, LUCKNOW VS UNION OF INDIA THRU.SECY. MINISTRY OF FINANCE AND 4 OTHERS	AMAN SHANKAR MAYURESH SRIVASTAVA	C.S.C. A.S.G.I.
3	DF,TO P-10,PA (Lucknow) Notice no:L202602482	WRIC/466/2026 IMPULSE MICRO ELECTRONICS PVT. LTD. THRU. DIRECTOR,RAVI PRAKASH AGARWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. U.P. P.W.D. LKO AND 4 OTHERS	SHISHIR JAIN KAVYA JAIN	AJIT KUMAR C.S.C.
4	DF,TO P-10,PA (Lucknow) Notice no:L202602483	WRIC/469/2026 IMPULSE MICRO ELECTRONICS PVT. LTD. THRU. DIRECTOR RAVI PRAKASH AGARWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. U.P. PUBLIC WORKS DEPTT. LKO. AND 4 OTHERS	SHISHIR JAIN KAVYA JAIN	AJIT KUMAR C.S.C.
5	LO (Lucknow)	WRIC/10703/2025 SRI RAJENDRA PRASAD SINGH VS M/S ARCH CONSTRUCTION THRU. PARTNER SRI SANTOSH KUMAR SINGH AND 3 OHTERS	NIRMIT SRIVASTAVA	
6	LO (Lucknow) Notice no:L20250219772	WRIC/12481/2025 MUHAMMAD AHMAD KHAN VS STATE OF U.P. THRU. A.D.M. (F/R) DISTT.NODAL OFFICER, U.P.E.I.D.A. AMBENDKAR NAGAR AND ORS.	NIJAM AHAMAD	SHARAD TEWARI C.S.C.
7	LO (Unnao) Notice no:L20250219498	WRIC/12507/2025 RAM KISHAN VS STATE OF U.P. THRU. PRIN. SECY. FISHERIES DEPTT. LKO. AND 9 OTHERS	SHIV SHARAN LAL MAURYA	DWIJENDRA MISHRA DILIP KUMAR PANDEY C.S.C.
8	LO (Lucknow) Notice no:L20250219570	WRIC/12510/2025 SARVESH DIXIT VS NATIONAL HIGHWAY AUTHORITY OF INDIA THRU. PROJECT DIRECTOR IMPLEMENTATION AND ANOTHER	ABHAY RAJ SINGH	SAMIDHA C.S.C. SARVESH KUMAR DUBEY
9	LO (Lucknow) Notice no:L20250219809	WRIC/12616/2025 KIRAN DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ENERGY DEPTT. LKO. AND 6 OTHERS	MOHD. ATEEQ KHAN	C.S.C.

10	LO	WRIC/12645/2025 (Lucknow)	RAM SWAROOP VS UNION OF INDIA THRU. GENERAL MANAGER NORTHERN RAILWAY BARODA HOUSE NEW DELHI AND ANOTHER	DHIRAJ CHAURASIYA GAJENDRA YADAV	A.S.G.I.
11	LO	WRIC/12648/2025 (Amethi (csm Nagar)) Notice no:L20250219860	SHRI KANT VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	AMIT KUMAR SINGH AKASH SINGH	VINOD KUMAR SINGH C.S.C.
12	LO	WRIC/12652/2025 (Lucknow)	SMT. GUDDI RANI VS CHIEF GENERAL MANAGER INDIAN BANK LKO. AND ANOTHER	BHUPENDRA NATH TRIPATHI	GOPAL KUMAR SRIVASTAVA
13	LO	WRIC/12654/2025 (Lucknow)	SEEMA VS INDIAN OVERSEAS BANK THRU. MANAGER AND ANOTHER	DINESH KUMAR TIWARI PRADEEP KUMAR	AVINASH CHANDRA
14	LO	WRIC/12661/2025 (Lakhimpur Kheri) Notice no:L20250219837	RAJVIR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	ANURAG PANDEY NEETU SHUKLA	C.S.C.
15	LO	WRIC/12663/2025 (Lucknow) Notice no:L20250219736	ISHAN PHARMA THRU. PARTNER AND AUTHORISED SIGNATORY SRI BAL KRISHNA TRIPATHI VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 5 OTHERS	ASHISH CHATURVEDI	C.S.C.
16	LO	WRIC/12667/2025 (Bahraich) Notice no:L20250219826	RASOOL KHAN AND ANOTHER VS UNION OF INDIA THRU. PRIN. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 5 OTHERS	RAJESH KUMAR VERMA OM PRAKASH NAG	C.S.C. A.S.G.I.
17	LO	WRIC/12671/2025 (Faizabad) Notice no:L20250219859	RADHEYSHYAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 8 OTHERS	FAKHRUDDIN ALI AHMAD	PANKAJ KUMAR TIWARI MOHAN SINGH C.S.C.
18	LO	WRIC/12689/2025 (Ambedkar Nagar) Notice no:L20250220020	JAI SHANKAR PRASAD VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 10 OTHERS	OM PRAKASH YADAV TULSI RAM YADAV	C.S.C.
19	LO	WRIC/12692/2025 (Lucknow) Notice no:L20250219896	VIJAY KANT DUBEY @ VIJAY KANT VS STATE OF U.P. THRU. ITS ADDL. CHIEF/PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	RAKESH KUMAR NAYAK SHAZIL AQEEL AHMAD KHAN	C.S.C.
20	LO	WTAX/1703/2025 (Faizabad) Notice no:L20250219697	M/S SHRI RAM TRADERS THRU. PROPRIETOR CHANDAN JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
21	LO	WTAX/1708/2025 (Lucknow) Notice no:L20250219804	M/S H.K.ENTERPRISES THRU.PROPRIETOR MOHD.SHEKH FAREED VS COMMISSIONER,COMMERCIAL TAX,STATE TAX, VANIJYA KAR BHAWAN,VIBHUTI KHAND LKO. AND ANOTHER	VIKAS SINGH RAJA BABU GUPTA	C.S.C.

22	LO	WTAX/1710/2025 (Lucknow) Notice no:L20250219805	M/S M.M.ENTERPRISES THRU. PROPRIETOR MOHD. MUQEET VS COMMISSIONER COMMERCIAL TAX (STATE TAX) GOV. OF U.P. LKO. AND ANOTHER	VIKAS SINGH RAJA BABU GUPTA	C.S.C.
23	LO	WRIC/12698/2025 Notice no:L20250220061	SULTAN JAHAN VS STATE OF U.P. THRU. PRIN. SECY. PANCHYAT RAJ LKO. AND 6 OTHERS	SURESH KUMAR PANDEY JAGDAMBA PRASAD MISHRA SHIVAM KUMAR MISHRA MANISH BARNWAL	RISHI KUMAR TRIPATHI C.S.C.
24	LO	WRIC/12703/2025 (Lucknow) Notice no:L20250220082 not before Hon. Sangeeta Chandra J.	KSHETTRA PANCHAYAT BLOCK RAAHI, RAEBARELI THRU. ITS BLOCK PRAMUKH DHARMENDRA BAHADUR AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF U.P. PANCHAYAT RAJ OFFICE LKO. AND 4 OTHERS	LALTA PRASAD MISRA SHASHANK SHEKHAR SHUKLA	
25	LO	WRIC/12705/2025 (Lucknow) Notice no:EL202502263	RAMA SHANKAR PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SOCIAL WELFARE DEPTT. LKO. AND 5 OTHERS	SHIVAM KUMAR MISHRA ANIL KUMAR JAISWAL MANISH BARNWAL	C.S.C.
26	LO	WRIC/12710/2025 Notice no:L20250220043	M/S STERLING ENTERPRISES THRU. PROPRIETOR NAMELY HASIB KHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 11 OTHERS	JITENDRA KUMAR SINGH O.P. TIWARI	RISHABH KAPOOR C.S.C.
27	LO	WRIC/12711/2025 (Lucknow) Notice no:L20250220029	SHIVBALAK AND 60 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	VINOD KUMAR TIWARI	DILIP KUMAR PANDEY C.S.C.
28	LO	WRIC/12716/2025 (Gonda) Notice no:L20250219961	SMT. AVADH KISHORI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 6 OTHERS	SANDEEP KUMAR PANDEY VAIBHAV DWIVEDI SHITLA PRASAD TIWARI	C.S.C.
29	LO	WRIC/12717/2025 (Lucknow)	MOHD. SUHAIL VS STATE OF U.P. THRU. SECY./ DEPTT. GEOLOGY AND MINING LKO. AND 5 OTHERS	PUSHPILA BISHT SURBHI ANAND AMIT SHARMA	C.S.C.
30	LO	WRIC/12720/2025 (Lucknow)	TOYYAB THRU. POWER OF ATTORNEY HOLDER FARMAN VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO. AND 5 OTHERS	PUSHPILA BISHT SURBHI ANAND AMIT SHARMA	C.S.C.
31	LO	WRIC/12722/2025 (Sultanpur)	IRSHAD AHMAD SALIM KHAN VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
32	LO	WRIC/12725/2025 (Lucknow) Notice no:L20250219835	MOHD.ILIYAS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FOREST DEPTT. LKO. AND 2 OTHERS	UMESH PRATAP SINGH ASHUTOSH TIWARI ANJU TRIPATHI	C.S.C.
33	LO	WRIC/12726/2025 (Lucknow) Notice no:L20250219818	SMT. USHA SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	DINESH KUMAR	C.S.C.

34	LO	WRIC/12729/2025 (Lucknow) Notice no:L20250220087	M/S SHRI SAI INFRASTRUCTURES THRU. PRO. AKHILESH KUMAR PAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. URBAN DEVELOPMENT LKO. AND 11 OTHERS	O.P. TIWARI JITENDRA KUMAR SINGH	C.S.C.
35	LO	WRIC/12730/2025 (Lucknow) Notice no:L20250220014	NIRMALA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. MEDICAL HEALTH AND FAMILY WELFARE U.P. LKO. AND 4 OTHERS	SIMI JHA RAJESH KUMAR SINGH ISHIKA SRIVASTAVA	C.S.C.
36	LO	WRIC/12731/2025 (Lucknow) Notice no:L20250220018	MOHAMMAD UBAID VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	REHAN AHMAD SIDDIQUI	C.S.C. A.S.G.I.
37	LO	WRIC/12732/2025 (Lucknow)	RAM PRAKASH VS U.O.I. THRU. SECY. MINISTRY OF PETROLEUM AND NATURAL GAS NEW DELHI AND 2 OTHERS	ARVIND .KU.MISHRA VIKAS PANDEY KIRTI RAWAT	SHIKHAR ANAND A.S.G.I.
38	LO	WRIC/12733/2025 (Lucknow) Notice no:L20250220146	ICICI HOME FINANCE COMPANY LTD. THRU. AUTHORISED OFFICER VS STATE OF U.P. THRU. PRIN. SECY. HOME AND 4 OTHERS	DEEPAK SINGH AJIT SINGH	C.S.C.
39	LO	WRIC/12734/2025 (Unnao)	KALLU VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. U.P. LKO. AND 3 OTHERS	RAM LAKHAN RAM ASHISH PURNIMA SINGH	C.S.C.
40	LO	WRIC/12735/2025 (Lucknow)	NAJIR VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO AND 5 OTHERS	PUSHPILA BISHT AMIT SHARMA	C.S.C.
41	LO	WRIC/12736/2025 (Pratapgarh) Notice no:L20250219968	DEVTADEEN VS U.O.I. THRU. SECY. ROAD AND TRANSPORT MINISTRY OF NATIONAL HIGHWAY AND 6 OTHERS	AKHILESH KUMAR PANDEY	SARVESH KUMAR DUBEY A.S.G.I.
42	LO	WRIC/12739/2025 (Lucknow) Notice no:L20250220036	OM PRAKASH ALIAS OMPRAKASH CHATURVEDI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	RAM SINGH	C.S.C.
43	LO	WRIC/12740/2025 (Barabanki) Notice no:L20250219999	RAJ RANI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	VIJAY PRAKASH CHAURASIA	C.S.C.
44	LO	WRIC/12742/2025 (Lucknow)	MUNSHILAL VS THE STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. OF REVENUE LKO. AND 5 OTHERS	AMRENDRA BAKHSHA DAS MANJEET SINGH	DILIP KUMAR PANDEY C.S.C.
45	LO	WRIC/12746/2025 (Lucknow) Notice no:L2025020135	MOHD. RIHAN VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO. AND 5 OTHERS	PUSHPILA BISHT AMIT SHARMA	C.S.C.
46	LO	WRIC/12747/2025 (Lucknow) Notice no:L20250220062	SUPRIYA AND ANOTHER VS COLLECTOR LUCKNOW, DISTT. KO. AND 2 OTHERS	DINESH KUMAR SANTOSH KUMAR	AVDHESH SHUKLA C.S.C.

47	LO	WRIC/12748/2025 (Faizabad) Notice no:L20250220032	RAKESH KUMAR DUBEY VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 6 OTHERS	DHARMENDRA KUMAR RUPA PANDEY	MOHAMMAD EHTESHAM KHAN C.S.C.
48	LO	WRIC/12758/2025 (Lucknow)	SYSA INFRATECH LTD. THRU. AUTHORIZED SIGNATORY SRI BABBAN VERMA VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT DEPTT. AND 7 OTHERS	AJAY SHARMA SUSHIL KUMAR MISRA	RISHABH KAPOOR C.S.C.
49	LO	WRIC/12759/2025 (Lucknow)	RESHAM SINGH VS STATE OF U.P. THRU. PRIN. SECY. /SPECIAL SECY. SUGAR INDUSTRY AND CANE DEVELOPMENT AND 3 OTHERS	SHASHANK SINGH	PAAVAN AWASTHI C.S.C.
50	LO	WRIC/12761/2025 (Lucknow) Notice no:L20250219842	HUSAINI KHAN AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 7 OTHERS	PRASHANT TIWARI AVIRAL TIWARI	NRIPENDRA TRIPATHI RAM VISHAL TRIPATHI MUKUT BIHARI TRIPATHI C.S.C.
51	LO	WRIC/12762/2025 (Lucknow) Notice no:L20250219885	RAM JANAM VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF ENERGY LKO AND 5 OTHERS	PRASHANT VIKRAM SINGH	MANISH JAUHARI C.S.C.
52	LO	WRIC/12764/2025 (Lucknow) Notice no:L20250220130	M/S MAHA LAXMI STONE CRUSHER THRU. PARTNER SRI MILAN KUMAR AND ANOTHER VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO. AND 5 OTHERS	PUSHPILA BISHT AMIT SHARMA SURBHI ANAND	C.S.C.
53	LO	WRIC/12766/2025 (Rae Bareli)	RAM PRASAD VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT LKO. AND 4 OTHERS	SHISHIR RAJ AVINASH SINGH VISHEN	DILIP KUMAR PANDEY C.S.C.
54	LO	WRIC/12769/2025 (Lucknow)	POEM JAISWAR (MINOR) THRU. NATURAL GUARDIAN/REAL MOTHER SMT. DRISHTI JAISWAR VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	SALMAN ABBAS SYD SHAHEEN FATMA SHAKTI VIKRAM SRIVASTAVA	A.S.G.I.
55	LO	WRIC/12770/2025 (Lucknow)	ICICI HOME FINANCE COMPANY LIMITED THRU. AUTHORISED OFFICER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 9 OTHERS	AJIT SINGH DEEPAK SINGH	C.S.C.
56	LO	WRIC/12771/2025 (Lucknow)	LATEEF VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	SALMAN ABBAS SYED WAQAR HUSAIN	A.S.G.I.
57	LO	WRIC/12772/2025 (Lucknow) Notice no:L20250220073	ICICI HOME FINANCE COMPANY LTD. THRU. AUTHORISED OFFICER VS STATE OF U.P. THRU. PRIN. SECY. (HOME) LKO. AND 4 OTHERS	DEEPAK SINGH AJIT SINGH	C.S.C.

58	LO	WRIC/12773/2025 (Rae Bareli) Notice no:L20250220042	NISHA SINGH VS STATE OF U.P. THRU. PRIN. SECY. COMMERCIAL TAX DEPTT. LKO AND 3 OTHERS	ANIL KUMAR MISHRA RAM BAHADUR MAURYA ARUN CHAND PANDEY	C.S.C.
59	LO	WRIC/12774/2025 (Lucknow)	SAVITRI DEVI VS GENERAL MANAGER STATE BANK OF INDIA LKO. AND ANOTHER	ANIL KUMAR MISHRA RAM BAHADUR MAURYA ARUN CHAND PANDEY	KUMAR JAIKRIT ANKIT SRIVASTAVA
60	LO	WRIC/12775/2025 (Unnao) Notice no:L20250219884	GEETA DEVI VS STATE OF U.P. THRU. SECY. HOME DEPTT. LKO. AND 6 OTHERS	MOHD. SALMAN ANA FATMA	C.S.C.
61	LO	WRIC/12776/2025 (Lucknow) Notice no:L20250219626	NEELAM YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	DINESH CHANDRA SINGH	ADARSH VERMA RAJAN MISHRA C.S.C.
62	LO	WRIC/12777/2025 (Faizabad) Notice no:L20250219933	M/S SAKET ENTERPRISES THRU. ITS PROPRIETOR SRI ANOOP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF PRIN. SECY. REVENUE DEPTT. LKO. AND ANOTHER	AMIT KUMAR SINGH RAVI KANT SINGH	VINAY SHANKAR C.S.C.
63	LO	WRIC/12779/2025 (Ambedkar Nagar) Notice no:L20250219897	BABAR ALI VS STATE OF U.P. THRU. SECY. TRANSPORT LKO. AND 8 OTHERS	RAKESH KUMAR NAYAK SHAZIL AQEEL AHMAD KHAN	C.S.C.
64	LO	WRIC/12780/2025 (Hardoi) Notice no:L20250219915	SMT. RENU PANDEY AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF IRRIGATION LKO. AND 4 OTHERS	RAM KUMAR SINGH AWADHESH KUMAR YADAV RAM PRAKASH SINGH	DILIP KUMAR PANDEY C.S.C.
65	LO	WTAX/1732/2025 (Lucknow)	M/S ABHI ENTERPRISES THRU. PROPRIETOR SONI PRAJAPATI VS ASSISTANT COMMISSIONER STATE TAX LKO. AND ANOTHER	MOHD. ALEEM KHAN MOHEMMED AMIR NAQVI MOHD. VAKAR KHAN	C.S.C.
66	LO	WTAX/1738/2025 (Lucknow)	M/S ABHI ENTERPRISES LKO THRU. PRO. SONI PRAJAPATI VS ASSTT, COMMISSIONER STATE TAX SECTOR 18 COMMERCIAL TAX OFFICER LKO AND ANOTHER	MOHD. VAKAR KHAN MOHEMMED AMIR NAQVI MOHD. ALEEM KHAN	C.S.C.
67	LO	WTAX/1739/2025 (Faizabad)	M/S AYUSH KUMAR TRADERS THRU. PROP. ARJUN KUMAR VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
68	LO	WTAX/1745/2025 (Lucknow) Notice no:L20250219967	M/S KISAN KRISHI SEVA KENDRA THRU. PROPRIETOR SONU SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION LKO. AND ANOTHER	ABHISHEK MISHRA	C.S.C.
69	LO	WRIC/12788/2025 (Barabanki) Notice no:L20250219959	SUSHILA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FINANCE LKO. AND 2 OTHERS	RAJJAN LAL	C.S.C.

70	LO	WRIC/12791/2025 (Lucknow) Notice no:L20250220019	MOHAMMAD JAFAR ALIAS CHHOTU VS UOI THRU. ITS SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	REHAN AHMAD SIDDIQUI	C.S.C. A.S.G.I.
71	LO	WRIC/12794/2025 (Lucknow) Notice no:L20250220147	ICICI HOME FINANCE COMPANY LTD. THRU. ITS AUTH. OFFICER VS STATE OF U.P. THRU. ITS PRIN. SECY. HOME LKO. AND 4 OTHERS	ASHUTOSH MISHRA DEEPAK SINGH	C.S.C.
72	LO	WRIC/12797/2025 (Lucknow) Notice no:L20250220151	ICICI HOME FINANCE COMPANY LIMITED THRU. AUTHORISED OFFICER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	AJIT SINGH DEEPAK SINGH	C.S.C.
73	LO	WRIC/12800/2025 (Lucknow) Notice no:L20250220075	ICICI HOME FINANCE COMPANY LTD. THRU. AUTHORISED OFFICER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	AJIT SINGH DEEPAK SINGH	C.S.C.
74	LO	WRIC/12801/2025 (Lucknow) Notice no:L20250220021	PANKAJ SHARMA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 2 OTHERS	BRIJENDRA SINGH	CHANDRA SHEKHAR SINHA C.S.C.
75	LO	WRIC/12803/2025 (Faizabad)	DHARAM RAJ PASI @ DHARAM RAJ AND 2 OTHERS VS STATE SC AND ST COMMISSION U.P. CHAIRMAN LKO. AND 5 OTHERS	DINESH KUMAR TIWARI	C.S.C.
76	LO	WRIC/12804/2025 (Lucknow)	MRS. NEELAM SONI AND 3 OTHERS VS U.O.I. THRU. SECY. MINISTRY OF FINANCE NEW DELHI AND 4 OTHERS	ABHISHEK ANAND DUBEY	PRASHANT KUMAR SRIVASTAVA A.S.G.I.
77	LO	WRIC/12805/2025 (Lakhimpur Kheri) Notice no:L20250220099	SHASHI PRABHA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	RAM ASAREY VERMA	C.S.C.
78	LO	WRIC/26/2026 (Gonda) Notice no:L20250218755	RADHEY SHYAM MISHRA VS HONBLE STATE CONSUMER DISPUTES REDRESSAL COMMISSION LKO. THRU. CHAIRMAN AND 5 OTHERS	IN PERSON	C.S.C.
79	LO	WRIC/38/2026 (Lucknow) Notice no:L20250220279	MOHAMMAD TARIQ VS STATE OF U.P. THRU. PRIN. SECY. FINANCE CIVIL SECTT. LKO. AND 4 OTHERS	MOHD. IMRAN KHAN	C.S.C.
80	LO	WRIC/39/2026 (Hardoi) Notice no:L20250220027	PRAMOD KUMAR AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	UTTAM KUMAR AWASTHI VED PRAKASH SHARMA	DILIP KUMAR PANDEY C.S.C.
81	LO	CUSA/1/2026 (Allahabad)	COMMISSIONER OF CUSTOMS (PREVENTIVE) LKO. VS ANAND NAVALCHAND PUGALIYA	SAURABH YADAVA	JAMEEL AHMAD

82	LO	CUSA/2/2026 (Allahabad)	COMMISSIONER OF CUSTOMS (PREVENTIVE) LKO. VS NAGENDRA HIRA LAL TIWARI	SAURABH YADAVA	JAMEEL AHMAD
83	LO	CUSA/3/2026 (Lucknow)	COMMISSIONER OF CUSTOMS (PREVENTIVE) LKO. VS PURMANAND RAMCHANDRA MISHRA	SAURABH YADAVA	JAMEEL AHMAD
84	LO E-File	IAPLD/1/2026 (Lucknow)	PRIN. COMMISSIONER OF INCOME TAX- I LUCKNOW VS M/S U.P. STATE SUGAR CORPORATION LTD. LUCKNOW THRU AUTHORISED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
85	LO	WRIC/56/2026 (Balrampur) Notice no:L20250220290	SMT. RAHBARI VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. LKO. AND 6 OTHERS	MOHD TANVEER RAZA	TARUN KUMRA OJHA VIVEK PANDEY VINAY KUMAR TIWARI C.S.C.
86	LO	WRIC/57/2026 (Unnao) Notice no:L20250220271	SMT. SAROJ TIWARI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 6 OTHERS	MATA PRASAD CHATURVEDI	C.S.C.
87	LO	WRIC/61/2026 (Shravasti) Notice no:L20250220261	GURUDAS VS STATE OF U.P. THRU. DISTRICT MAGISTRATE / COLLECTOR SHRAWASTI AND 2 OTHERS	RUBY MAURYA	C.S.C.
88	LO	WRIC/65/2026 (Lucknow)	KIRAN KUMARI VS UNION OF INDIA,DEPTT. OF TELECOMMUNICATIONS NEW DELHI, THRU. DIRECTOR GENERAL AND 11 OTHERS	SHUBHAM MISHRA AKSHAT PRAKASH TRIPATHI VIJAY KUMAR	SHAILENDRA SINGH CHAUHAN C.S.C. RATNESH CHANDRA A.S.G.I.
89	LO	WRIC/66/2026 (Bahraich) Notice no:L20250220263	MST. SAROJ KUMARI VS STATE OF U.P. THRU. DISTT. MAGISTRATE DISTT. BAHRAICH AND 3 OTHERS	RUBY MAURYA	RAM PRASAD DWIVEDI C.S.C.
90	LO	WRIC/67/2026 (Shravasti) Notice no:L20250220262	IRSADAN VS STATE OF U.P. THRU. THE SECY. STAMP AND REGISTRATION LKO. AND 3 OTHERS	RUBY MAURYA	C.S.C.
91	LO	WRIC/68/2026 (Barabanki)	M/S SACHIN PESTICIDES THRU. PROP. SHIV KUMAR VS STATE BANK OF INDIA THRU. REGIONAL MANAGER REGIONAL OFFICER DIST. BARABANKI AND ANR.	UPENDRA PRAKASH PATHAK	ANURAG SRIVASTAVA
92	LO	WRIC/70/2026 (Hardoi) Notice no:L20250220168	SHRI BALAJI MAHAVIDYALAYA THRU. MANAGER SMT. RUCHITA SINGH VS U.P. STATE HUMAN RIGHTS COMMISSION THRU. ITS SECY. LKO. AND 4 OTHERS	AISHWARYA PRATAP SINGH	C.S.C. SHIKHAR ANAND
93	LO	WRIC/73/2026 (Lucknow) Notice no:L202502274	AQUEEM SHEIKH VS REGISTRAR GENERAL HONBLE ALLAHABAD HIGH COURT U.P. AND 5 OTHERS	SAJJAD HUSAIN BADAR IFTIKHAR KULSOOM FIROZ	A.S.G.I. C.S.C. SHISHIR JAIN
94	LO	WRIC/74/2026 (Hardoi) Notice no:L20250220137	INDRAPAL VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY OF REVENUE LKO. AND 9 OTHERS	ASHISH TRIPATHI SURESH CHANDRA GOSWAMI	DILIP KUMAR PANDEY C.S.C.

95	LO	WRIC/78/2026 (Barabanki) Notice no:L20250220216	DHARM RAJ VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	MOHAN LAL SRIVASTAVA MOHAMMAD ASLAM BEG	C.S.C.
96	LO	WRIC/79/2026 (Lucknow) Notice no:L20260253	AKHTARUNE NISHA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	DEEPAK KUMAR PANDEY TARUN SINGH ZEESHAN ALI	VASU LAVANIA RAKESH KUMAR C.S.C.
97	LO	WTAX/10/2026 (Lucknow) Notice no:L20250220293	M/S RADIANT PROTECTION FORCE PRIVATE LIMITED THRU. AUTHORISED SIGNATORY VS U.O.I. THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 4 OTHERS	VAIBHAV KRISHNA	KULDEEPAK NAG (K.D.NAG) C.S.C. A.S.G.I.
98	LO	WTAX/14/2026 (Lucknow) Notice no:L20250220299	INSTAKART SERVICES PRIVATE LIMITED THRU. AUTHORIZED SIGNATORY MR.ASHISH KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. INSTITUTIONAL FINANCE AND 2 OTHERS	ANUPAM MISHRA	C.S.C.
99	TU	CMRA/4/2026 (Lucknow)	RUBEENA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. CHILD DEVELOPMENT SERVICES AND NUTRITION LKO. AND 5 OTHERS	SUDHIR KUMAR MISRA	
High Court No.:WRIC/11634/2025					
100	DF	WRIC/87/2026 (Lucknow) Notice no:L20250220211	SURESH CHANDRA VERMA, VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF ENERGY LKO. AND 4 OTHERS	SHAILESH KUMAR MAYANK PANDEY PRAVEEN KUMAR SINGH VIBHAV VERMA VINEET KUMAR CHAURASIA	AMIT KUMAR DWIVEDI C.S.C.
101	LO	WRIC/103/2026 (Faizabad) Notice no:L20250220196	ANUJ VS UNION OF INDIA THRU. PRINCIPAL SECRETARY,HOME AFFAIRS NEW DELHI AND 5 OTHERS	ABHINANDAN KUMAR PANDEY VIMLESH TIWARI	C.S.C. A.S.G.I.
102	LO	WRIC/144/2026 (Gonda) Notice no:L202602161	NARVADESHWAR VS STATE OF OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 10 OTHERS	DINESH KUMAR MISHRA PANKAJ MISHRA	ARVIND KUMAR C.S.C.
103	LO E-File	IAPL/1/2026 (Lucknow)	PRIN.COMMISSIONER OF INCOME TAX 1 LUCKNOW VS HARSHIT GARG	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
104	LO E-File	WRIC/145/2026 (Ambedkar Nagar) Notice no:EL202502267	BRIJLAL VS STATE OF U.P. THRU ADDL. CHIEF SECY. REVENUE LUCKNOW AND ORS.	KANCHAN ARVIND KUMAR MAURYA PAWAN VERMA	MOHAN SINGH C.S.C.
105	LO	WRIC/150/2026 (Hardoi)	SOMA SAINI @ KUMARI SOMA SAINI VS BAR COUNCIL OF U.P. THRU. PRESIDENT / CHAIRMAN ADDL. ALLAHABAD AND 3 OTHERS	SUMIT CHAUHAN ASHUTOSH SRIVASTAVA SURESH CHANDRA SRIVASTAVA	SUBHASH CHANDRA PANDEY
106	LO	WRIC/152/2026 (Balrampur) Notice no:L20260254	HABEEB VS STATE OF U.P. ITS THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VIVEK KUMAR VERMA SHALINI GUPTA	C.S.C.

107	LO	WRIC/155/2026 (Amethi (csm Nagar)) Notice no:L202602193	MOHAMMAD ASLAM VS UNION OF INDIA THRU. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	MOHAMMAD ALISHAH FARUQI MOHD JAVED	C.S.C. A.S.G.I.
108	LO	WRIC/156/2026 (Lucknow) Notice no:L202602187	M/S INDIAN DRUG AND PHARMACEUTICALS THRU.PROPRIETOR SRI OM PRAKASH HALDAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
109	LO	WRIC/157/2026 (Lucknow) Notice no:L202602183	M/S SRI BALA JI CONSTRUCTION AND SUPLIER THRU. PROPRIETOR RAVINDRA NATH SRIVASTAVA AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
110	LO	WRIC/158/2026 (Lucknow) Notice no:L202602189	M/S HIMALAYAN DRUG AND PHARMACEUTICALS THRU.SOLE PROPRIETOR SRI ANIL KUMAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
111	LO	WRIC/159/2026 (Gonda) Notice no:L20260223	ANOOP SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 3 OTHERS	FAIZ AHMAD KHAN	C.S.C.
112	LO	WRIC/161/2026 (Lucknow) Notice no:L202602191	M/S AMAN CORPORATION THRU.PROPRIETOR SMT.NEETI SRIVASTAVA AND ANOTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
113	LO	WRIC/162/2026 (Lucknow) Notice no:L20250220231	BANO VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE LKO. AND 5 OTHERS	RAHUL KUMAR SHUKLA SHIVANI MASKARA MOHIT SINGH SHIVAM SRIVASTAVA	C.S.C.
114	LO	WRIC/163/2026 (Deoria) Notice no:L202602225	YUVRAJ TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 2 OTHERS	SHOBHIT HARSH PRABHAT KUMAR MISHRA	C.S.C.
115	LO	WRIC/164/2026 (Lucknow) Notice no:L20250220249	RAMENDRA KUMAR YADAV VS STATE OF U.P. THRU. THE PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND 5 OTHERS	YOGENDRA NATH YADAV SAURABH YADAV	C.S.C.
116	LO	WRIC/165/2026 (Lucknow) Notice no:L202602188	M/S J.N. LIFECARE THRU. SOLE PROPRIETOR SRI RAMSAGAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
117	LO	WRIC/167/2026 (Barabanki) Notice no:L202602157	RAJ KARAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOME AND 4 OTHERS	HARI OM GUPTA	C.S.C.

118	LO	WRIC/170/2026 (Shravasti) Notice no:L20250220280	SHESHARAM VS STATE OF U.P. THRU. SECY. HOME LKO. AND 8 OTHERS	SANJAY KUMAR	C.S.C.
119	LO	WRIC/173/2026 (Lucknow) Notice no:L202602190	M/S CHITRANSH CONSTRUCTION AND COMPANY THRU.SOLE PROPRIETOR SHRI SANWAL PRASAD AND ANOTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	C.S.C.
120	LO	WRIC/174/2026 (Lucknow) Notice no:L202602182	M/S TAMIL NADU SURGICALS THRU. PROPRIETOR SRI RAJESH YADAV AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
121	LO	WRIC/175/2026 (Lucknow) Notice no:L202602142	SAIDUL HASAN AND 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE SECTT. LKO. AND 5 OTHERS	DINESH KUMAR VERMA	C.S.C.
122	LO	WRIC/176/2026 (Lucknow) Notice no:L202602226	MOHD.SHAFAEEQ VS STATE OF U.P.THURU. PRIN. SECY. DEPTT. REVENUE CIVIL SECTT. LKO. AND ANOTHER	ANAND PRAKASH PANDEY DR.SURYA PRAKASH MISHRA	C.S.C.
123	LO	WRIC/179/2026 (Lucknow)	MENHDI HASAN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	M.K. SINGH BHARDWAJ	A.S.G.I.
124	LO	WRIC/181/2026 (Lucknow) Notice no:L202602111	DINESH KUMAR PATHAK @ DINESH PATHAK VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	RAJEIU KUMAR TRIPATHI	KUMAR AYUSH C.S.C.
125	LO	WRIC/182/2026 (Hardoi) Notice no:L20250220260	ANIL KUMAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND 3 OTHERS	ARVIND KUMAR KANAUEJA	C.S.C.
126	LO	WRIC/183/2026 (Rae Bareli) Notice no:L20250220219	KAMINI SHRIVASTVA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	ANANT PRAKASH TEWARI SHAMBHAVI PRAKASH TIWARI RAMRAJ JANHAVI PRAKASH TIWARI SHREYANSH CHANDRA RACHNA SHUKLA	C.S.C.
127	LO	WRIC/184/2026 (Lakhimpur Kheri) Notice no:L202602172	BHABHUTI PRASAD VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	ANIL KUMAR	DILIP KUMAR PANDEY C.S.C.
128	LO	WTAX/30/2026 (Lucknow) Notice no:L202602108	M/S OCTANE BIOTECH PRIVATE LIMITED THRU.DIRECTOR,PULKIT AGARWAL VS COMMISSIONER,COMMERCIAL TAX,STATE TAX,GOVT OF UP,VANIJYA KAR BHAWAN,VIBHUTI KHAND LKO. AND ANOTHER	VIKAS SINGH RAJA BABU GUPTA VIVEK KUMAR SINGH	C.S.C.

129	LO	WTAX/32/2026 (Lucknow) Notice no:L202602144	MANOJ KUMAR JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO AND 2 OTHERS	AKHAND PRATAP SINGH ADARSH SRIVASTAVA	C.S.C.
130	LO	WTAX/42/2026 (Lucknow)	DINESH KUMAR VS UNION OF INDIA DEPTT. REVENUE MINISTRY OF FINANCE (C.G.S.T.) THRU. SECY. AND 3 OTHERS	PRADEEP TIWARI	KULDEEPAK NAG (K.D.NAG) A.S.G.I.
131	LO	WRIC/237/2026 (Pratapgarh) Notice no:L20250220272	SHYAM SUNDER YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND AND 4 OTHERS	DINESH CHANDRA SURYA PRAKASH	C.S.C.
132	LO	WRIC/238/2026 (Ambedkar Nagar) Notice no:L202602339	PRATIMA ALIAS PRATIMA SANTOSH SINGH VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
133	LO	WRIC/239/2026 (Lucknow) Notice no:L202602251	MOHAMMAD MUSTAFA AND 2 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./REVENUE DEPTT. LKO. AND 4 OTHERS	PRINCE SINGH SANT BUX SINGH	C.S.C.
134	LO	WRIC/243/2026 (Sitapur) Notice no:L202602299	SARJU AND 2 OTHERS VS STATE OF U.P. THRU. DIST. MAGISTRATE SITAPUR AND 4 OTHERS	KAILASH NATH	DILIP KUMAR PANDEY C.S.C.
135	LO	WRIC/244/2026 (Lucknow) Notice no:L20250220250	SMT.ANITA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECTT. LKO. AND 2 OTHERS	GANGA PRASAD MISHRA SARBA SHUKLA ABHINAV MISHRA	C.S.C.
136	LO	WRIC/245/2026 (Bahraich) Notice no:L202602340	GAGAN BIHARI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 2 OTHERS	ASHISH RAMAN MISHRA ARADHANA CHATURVEDI	C.S.C.
137	LO	WRIC/246/2026 (Ambedkar Nagar) Notice no:L202602318	SABHAJIT AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 3 OTHERS	VISHVA NATH PRATAP SINGH	C.S.C.
138	LO	WRIC/247/2026 (Pratapgarh) Notice no:L202602337	PRABHAVATI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
139	LO	WRIC/248/2026 (Barabanki) Notice no:L202602207	PRAMOD DIXIT VS COMMISSIONER AYODHYA DIVISION AYODHYA AND 2 OTHERS	VIRENDRA KUMAR SHUKLA SHYAM PRATAP SINGH	C.S.C.
140	LO	WRIC/250/2026 (Lucknow) Notice no:L20250220015	RAJKALI VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. LKO. AND 5 OTHERS	AVNEESH SINGH PUNEET TRIPATHI ASHISH GAUTAM	C.S.C.
141	LO	WRIC/251/2026 (Ambedkar Nagar) Notice no:L202602215	RAJESH KUMAR MAURYA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE CIVIL SECTT.LKO. AND 10 OTHERS	SUDHIR KUMAR PANDEY ANNAPURNA AGNIHOTRI	C.S.C.

142	LO	WRIC/252/2026 (Lucknow) Notice no:L202602164	AKHTARI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
143	LO	WRIC/253/2026 (Lucknow)	MADHYANCHAL VIDUT VITRAN NIGAM THRU. MANAGING DIRECTOR LKO. AND ANOTHER VS M/S NISHA FOOD PRODUCT THRU. PROPRIETOR MOHD. SHAKEEL KHAN AND ANOTHER	MANISH JAUHARI	RAKESH KUMAR VERMA SANJAY SINGH MOHD. RAFI KHAN
144	LO	WRIC/256/2026 (Lucknow) Notice no:L202602314	VICTIMK-X IN FIR NO.162 OF 2024 P.S. BANTHRA, DISTT. LUCKNOW THRU. NEST BEST FRIEND HER MOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SOCIAL WELFARE LKO. AND ANOTHER	ANJUM ARA	C.S.C.
145	LO	WRIC/258/2026 (Faizabad)	PAVAN KUMAR VS THE BAR COUNSEL OF U.P. THRU. SECY. AND 4 OTHERS	SURESH CHANDRA TIWARI SHILPI TIWARI SHASHWAT PRATAP SINGH	SUBHASH CHANDRA PANDEY
146	LO	WRIC/262/2026 (Pratapgarh) Notice no:L20260245	SANJAY MISHRA VS STATE OF U.P. THRU. PRIN. SECY. AGRICULTURE GOVT. LKO. AND 6 OTHERS	AJAY PRATAP SINGH	C.S.C.
147	LO	WRIC/264/2026 (Faizabad) Notice no:L202602302	AJIT KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 2 OTHERS	SUNIL KUMAR MISRA	C.S.C.
148	LO	WRIC/266/2026 (Lucknow) Notice no:L202602106	MONISH KHAN VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS GOVT. INDIA AND 4 OTHERS	RAJESH KUMAR	C.S.C. A.S.G.I.
149	LO	WRIC/269/2026 (Lucknow) Notice no:L20250220005	SHARUKH KHAN VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT DEPTT. LKO. AND 3 OTHERS	MOHD KAIF KHAN MOHD. AFGHAN KHAN	C.S.C.
150	LO	WRIC/271/2026 (Lucknow) Notice no:L202602294	JITENDRA SHARMA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING CIVIL SECTT. U,P. LKO AND 3 OTHERS	HARI KRISHNA CHAUBEY SHUBHAM TIWARI MANOJ KUMAR MISHRA SURYANSH PANDEY PANKAJ KUMAR	C.S.C.
151	LO	WRIC/272/2026 (Ambedkar Nagar) Notice no:L202602309	MITHAILAL PAL AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 6 OTHERS	RANKAJ KUMAR VISHWAKARMA	MOHAN SINGH C.S.C.
152	LO	WRIC/274/2026 (Rae Bareli) Notice no:L202602338	MEENA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 3 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	ZAFAR AZIZ C.S.C.
153	LO	WRIC/275/2026 (Gonda) Notice no:L202602280	NAGENDRA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SUDHAKAR MISHRA	C.S.C.

154	LO	WRIC/279/2026 (Lucknow)	EIFFEL INFRADEVELOPERS (P) LTD. THRU. AUTHORIZED REPRESENTATIVE ARVIND KUMAR MISHRA VS AMIT JAIN	HARSH VARDHAN MEHROTRA UTKARSH VARDHAN SINGH ISHITA YADU	
155	LO	WRIC/280/2026 (Faizabad) Notice no:L202602352	SMT.SAVITRI DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND ANOTHER	GANGA PRASAD MISHRA ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.
156	LO	WRIC/281/2026 (Faizabad) Notice no:L20250220251	RAHMAT JADI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND ANOTHER	GANGA PRASAD MISHRA ABHINAV MISHRA ANIL KUMAR PANDEY	C.S.C.
157	LO	WRIC/283/2026 (Lucknow) Notice no:L202602343	RAJEEV KUMAR VERMA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL SANDEEP KUMAR PANDEY DHARMESH SINHA	C.S.C.
158	LO	WRIC/284/2026 (Balrampur) Notice no:L202602360	RAJAT CHAUDHARY VS STATE BANK OF INDIA THRU. BANK MANAGER RAMNAGAR BALRAMPUR AND ANOTHER	NISHENDRA KUMAR PANDEY PREMNATH SINGH	C.S.C. ANKIT SRIVASTAVA
159	LO	WRIC/287/2026 (Hardoi) Notice no:L202602174	PAWAN KUMAR AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 4 OTHERS	AMIT SRIVASTAVA	C.S.C.
160	LO	WRIC/289/2026 (Lucknow) Notice no:L202602244	RAM CHANDRA MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. ENERGY AND 3 OTHERS	ABHISHEK SRIVASTAVA KRISHNA MOHAN SRIVASTAVA	APRAJITA BANSAL C.S.C.
161	LO	WRIC/290/2026 (Bahraich) Notice no:L202602317	SMT.MANOJ KUMARI AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 6 OTHERS	MOHD. MUBALLI GUSSALAM	JIIYAUDDEEN C.S.C.
162	LO	WRIC/293/2026 (Lucknow) Notice no:L202602229	M/S NEW JAIN MEDICAL HALL THRU. PROPRIETOR SMT. SHIKHA JAIN W/O VIVEK JAIN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 2 OTHERS	RAMENDRA KUMAR MISRA SATYENDRA KUMAR MISRA	C.S.C.
163	LO	WRIC/294/2026 (Faizabad) Notice no:L202602315	SHRI THAKUR RAJ RAJESHWARI SITARAM JI MAHARAJ STAPHIT MANDIR TRUST THRU.MANAGER AND ANR. VS DISTT. MAGISTRATE DISTT. AYODHYA AND ANOTHER	DESH DEEPAK SINGH RAJAT SRIVASTAVA ASHISH CHATURVEDI	
164	LO	WRIC/297/2026 (Lakhimpur Kheri) Notice no:L202602321	JAGDISH KUMAR VS STATE OF U.P. THRU. COLLECTOR DISTT. LAKHIMPUR KHERI AND 2 OTHERS	JAI PRAKASH YADAV	C.S.C.
165	LO	WRIC/298/2026 (Balrampur) Notice no:L20250220098	KRISHNA KUMAR AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 6 OTHERS	ANURAG SRIVASTAVA ATUL SRIVASTAVA	PANKAJ GUPTA C.S.C.

166	LO	WTAX/48/2026 (Faizabad) Notice no:L202602324	M/S KASHARI TADERS THRU. PROPRIETOR YAMUNA PRASAD KESARWANI VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
167	LO	WTAX/52/2026 (Lucknow)	M/S SAGAR HOSPITAL THRU. ITS AUTH. REPRESENTATIVE AKHIL KUMAR VS UOI THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 3 OTHERS	HARSH VARDHAN	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI A.S.G.I.
168	LO	WRIC/311/2026 (Ambedkar Nagar) Notice no:L202602344	MAHENDRA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 18 OTHERS	ASHWINI KUMAR RAM SUPHAL	PRABHAKAR TIWARI C.S.C.
	With	WRIC-28-2026 Lucknow	BABURAM VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 19 OTHERS	RAM SUPHAL ASHWINI KUMAR	PRABHAKAR TIWARI SARVESH KUMAR DUBEY C.S.C.
169	LO	WRIC/318/2026 (Lucknow) Notice no:L20250220245	SMT. URMILA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 3 OTHERS	ANUJ PANDEY SUYASH DWIVEDI ANAND KUMAR YADAV	RATNESH CHANDRA C.S.C.
170	LO	WRIC/337/2026 (Ambedkar Nagar) Notice no:L20250220304	RAM UJAGIR VS ZILAADHIKARI DISTT. AMBEDKAR NAGAR AND 5 OTHERS	ADARSH KUMAR MAURYA RAM KRISHNA VERMA RUPALI SRIVASTAVA ALKA RANI AMBRISH KUMAR SHUBHAM YADAV	SHARAD KUMAR VERMA ANAND DUBEY C.S.C.
171	LO E-File	IAPL/2/2026 (Lucknow)	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) LUCKNOW VS M/S MOTOR FAB SALES PVT. LTD. THRU AUTHORISED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
172	LO	WRIA/385/2026 (Hardoi) Notice no:L202602237	UTKARSH TIWARI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TRANSPORT DEPPT. LKO. AND 9 OTHERS	MOHD KASHIF IQBAL AJIT VERMA	C.S.C.
173	LO	WRIC/355/2026 (Lucknow)	M/S MARINO WATER PARK AND RESORT THRU. OCCUPIER MANOJ KUMAR SINGH VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. LKO. THRU. MANAGING DIRECTOR AND ANOTHER	ABHISHEK SINGH KUSHAGRA DIKSHIT	APRAJITA BANSAL
174	LO	WRIC/358/2026 (Agra) Notice no:L202602460	M/S DIGI MAHARAJA CABLE NETWORKS PVT. LTD.THRU. DIRECTOR RAJKUMAR CHAHAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 4 OTHERS	RAJEEV KUMAR SRIVASTAVA	C.S.C.
175	LO	WRIC/360/2026 (Ambedkar Nagar) Notice no:L202602477	DILEEP KUMAR SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECTT. LKO. AND 4 OTHERS	AWADHESH KUMAR SRIVASTAVA AVADH RAJ SINGH	C.S.C.
176	LO	WRIC/364/2026 (Lucknow) Notice no:L202602437	HARI MOHAN TIWARI VS STATE OF U.P. THRU. PRIN. SECY. LAW LKO. AND 3 OTHERS	IN PERSON	C.S.C.

177	LO	WRIC/367/2026 (Lucknow) Notice no:L202602418	NARAYAN CONSTRUCTION COMPANY THRU.PROPRIETOR RAJEEV KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 5 OTHERS	ANIL KUMAR TRIPATHI	C.S.C.
178	LO	WRIC/370/2026 (Ambedkar Nagar) Notice no:L202602233	MOHAN JEE VERMA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	GHULAM MOHAMMAD KAMIL MOHAMMAD AFFAN	C.S.C. A.S.G.I.
179	LO	WRIC/371/2026 (Gonda) Notice no:L202602464	SHIV PRAKASH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ AND DEPTT. AND 5 OTHERS	RAJAN MISHRA MUKESH KUMAR MISHRA	PANKAJ GUPTA C.S.C.
180	LO	WRIC/372/2026 (Balrampur) Notice no:L202602341	PRADEEP KUMAR VS STATE BANK OF INDIA THRU. BANK MANAGER RAMNAGAR BALRAMPUR AND ANOTHER	NISHENDRA KUMAR PANDEY PREMNAATH SINGH	KUMAR JAIKRIT C.S.C. ANKIT SRIVASTAVA
181	LO	WRIC/374/2026 (Rae Bareli)	PADAM PRASAD SRIVASTAVA VS BAR COUNCIL OF U.P. 19, MAHARISHI DAYANAND MARG PRAYAGRAJ THRU. SECY. AND ANOTHER	ONKAR SINGH	SUBHASH CHANDRA PANDEY
182	LO	WRIC/375/2026 (Lucknow) Notice no:L202602465	M/S VINOD KUMAR MISHRA PARASHADEPUR THRU. PROP. VINOD KUMAR MISHRA AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. LKO. AND 2 OTHERS	RAM KUMAR SINGH PALLAVI SINGH	C.S.C.
183	LO	WRIC/379/2026 (Lucknow)	ANKITA KAPOOR VS STATE BANK OF INDIA HEAD OFFICE MUMBAI THRU. CHIEF GENERAL MANAGER AND 4 OTHERS	NANDITA BHARTI	ALOK SAXENA
184	LO	WRIC/381/2026 (Hardoi) Notice no:L202602410	RITA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
185	LO	WRIC/385/2026 (Ambedkar Nagar) Notice no:L202602347	ASHISH VERMA VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 2 OTHERS	ASHWINI KUMAR	MANISH JAUHARI C.S.C.
186	LO	WRIC/387/2026 (Basti) Notice no:L202602411	SONMATI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	VINAY PRATAP SINGH RATHORE GOVIND CHATURVEDI C.S.C.
187	LO	WRIC/391/2026 (Ambedkar Nagar) Notice no:L20250220234	UMESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	VISHVA NATH PRATAP SINGH DHANANJAY SINGH	MOHAN SINGH C.S.C.
188	LO	WRIC/393/2026 (Pratapgarh) Notice no:L202602512	NEETU VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.

189	LO	WRIC/394/2026 (Lucknow) Notice no:L20250220226	RISHIKESH VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME AND ANOTHER	CHANDRA SHEKHAR SINGH YADAV	C.S.C.
190	LO	WRIC/395/2026 (Barabanki) Notice no:L202602509	MANGAL PRASAD VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA VIVEK KUMAR NEETU PATEL	C.S.C.
191	LO	WRIC/398/2026 (Barabanki) Notice no:L202602479	SAROJ KUMAR SHARMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE AND 4 OTHERS	AJAY SHARMA	C.S.C.
192	LO	WTAX/62/2026 (Lucknow) Notice no:L202602419	M/S POONAM ALUMINIUM THRU.PROPRIETOR SHIVAM AGARWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX REGISTRATION LKO. AND 2 OTHERS	AAYUSH PANKAJ TIWARI DURGA PRASAD DUBEY PEEYUSH PANKAJ HRITIK DWIVEDI	C.S.C.
193	LO	WRIC/432/2026 (Balrampur) Notice no:L202602730	MOHD. TALIB VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME U.P. LKO. AND 3 OTHERS	AJAY KUMAR PANDEY POOJA DEVI SANTOSH KUMAR DUBEY	KRISHANA KUMAR SINGH C.S.C.
194	LO	WRIC/434/2026 (Balrampur) Notice no:L202602570	RAM DAYAL AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 8 OTHERS	BRIJESH KUMAR MISHRA	PANKAJ GUPTA C.S.C.
195	LO	WRIC/444/2026 (Lucknow) Notice no:L202602520	CANARA BANK THRU. AUTHORIZED OFFICER, SRI RISHIKESH KUMAR VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND 7 OTHERS	ABHISHEK KHARE	C.S.C.
196	TU	CMRA/9/2026 (Lucknow)	GOLDAR HOSPITAL THRU. PROPRIETOR AND MANAGING DIRECTOR SRI MANISH KUMAR GOLDAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO AND 4 OTHERS	SUYESH PRADHAN	
High Court No.:WRIC/12053/2025					
197	LO	WRIC/506/2026 (Hardoi) Notice no:L202602637	LUXMI VS STATE OF U.P. THRU. COMMISSIONER SECY. BOARD REVENUE LKO. AND 2 OTHERS	NARESH SINGH DHARMESH SINHA RAJJAN LAL	C.S.C.
198	LO	WRIC/509/2026 (Lucknow) Notice no:L202602652	ALCAZAR OPEN SKY RESTAURANT AND CAFE THRU. MANAGER VINDHYASHISH MISHRA VS STATE OF U.P. THRU. SECY. FOOD SAFETY AND DRUGS ADMINISTRATION LKO. AND 5 OTHERS	SHAIENDRA KUMAR SINGH ASHUTOSH MISHRA	RAJESH KUMAR SINGH SHAIENDRA SINGH CHAUHAN C.S.C.
199	LO	WRIC/511/2026 (Ambedkar Nagar)	ARUN KUMAR MISHRA VS THE SENIOR MANAGER STATE BANK OF INDIA AKBARPUR BRANCH AMBEDKAR NAGAR AND 3 OTHERS	SABIR ALI	ANKIT SRIVASTAVA

200	LO	WRIC/513/2026 (Lucknow) Notice no:L202602506	DHANANJAY SINGH VS THE STATE OF U.P. THRU. PRIN. SECY. ADMINISTRATIVE REFORM DEPTT. AND 4 OTHERS	RAJENDRA PRASAD LODHI AMBRISH KUMAR PANDEY NEETU PATEL	SHIKHAR ANAND PANKAJ GUPTA C.S.C.
201	LO	WRIC/514/2026 (Gonda) Notice no:L202602556	DINESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COOPERATION LKO AND 4 OTHERS	ASHUTOSH MISRA	PRAKHAR MISRA PANKAJ KUMAR VERMA C.S.C.
202	LO	WRIC/516/2026 (Lucknow) Notice no:L202602208	SHIVA KANT VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 6 OTHERS	RAVI DWIVEDI AMBRISH KUMAR DWIVEDI	C.S.C.
203	LO	WRIC/517/2026 (Lucknow)	JEET BAHADUR YADAV VS UNION OF INDIA THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 5 OTHERS	RAM RAJ HANUMANT LAL SRIVASTAVA	A.S.G.I.
204	LO	WRIC/518/2026 (Balrampur) Notice no:L202602748	MOHD WASEEM VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 4 OTHERS	MOHD. NAFEESH QURAISHI	C.S.C. A.S.G.I.
205	LO	WRIC/520/2026 (Shravasti) Notice no:L202602660	TULSIRAM AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 8 OTHERS	DHIRAJ CHAURASIYA	C.S.C.
206	LO	WRIC/523/2026 (Faizabad)	M/S ABACUS INDIA AGENCIES PVT. LTD. THRU. AUTH. SIGNATORY MR. IMTIYAZ ANSARI VS U.P. POWER CORPORATION LTD. THRU. ITS CHAIRMAN AND 2 OTHERS	AMAL RASTOGI	MANISH JAUHARI
207	LO	WRIC/528/2026 (Gorakhpur)	MESSERS K.S.K. INDIAN OIL DEALER AYODHYA THRU. PROPRIETOR SUDHA PANDEY VS INDIAN OIL CORPORATION LTD. THRU. ITS CHAIRMAN CUM MANAGING DIRECTOR MUMBAI AND 3 OTHERS	DHARMESH KUMAR DWIVEDI ALOK KIRTI MISHRA	S M SINGH ROYEKWAR
208	LO	WRIC/531/2026 (Lucknow) Notice no:L202602605	GOKUL ALIAS GOKUL PRASAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 6 OTHERS	VIJAY KUMAR ASTHANA	DILIP KUMAR PANDEY C.S.C.
209	LO	WRIC/533/2026 (Unnao) Notice no:L202602564	SUMAN DWIVEDI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	VIMAL KISHOR SINGH PREMKANT	C.S.C.
210	LO	WRIC/541/2026 (Lucknow) Notice no:L202602734	VISHUN DAI VS DISTT. MAGISTRATE DISTT. LKO./LAND ACQUISITION OFFICER FIRST DISTT. LKO. AND 3 OTHERS	AJAY BAHADUR YADAV	RATNESH CHANDRA C.S.C.
211	LO	WRIC/543/2026 (Rae Bareli) Notice no:L202602654	GAYA PRASAD VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 3 OTHERS	CHANDRA BHANU SINGH	APRAJITA BANSAL C.S.C.

212	LO	WRIC/544/2026 (Barabanki) Notice no:L202602760	RAHUL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	MULAYAM SINGH YADAV	C.S.C.
213	LO	WRIC/545/2026 (Gonda) Notice no:L202602219	SUSHILA DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 3 OTHERS	MANOJ KUMAR CHATURVEDI	C.S.C.
214	LO	WRIC/546/2026 (Gonda) Notice no:L202602676	AEMAN KHAN VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO.AND 2 OTHERS	ROHITASH KUMAR SINGH	APRAJITA BANSAL C.S.C.
215	LO	WRIC/549/2026 (Lakhimpur Kheri)	M/S THE ULTIMATE TRAVELLING CAMP PVT. LTD. THRU. AUTH. SIGN. VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. THRU. MANAGING DIRECTOR LKO AND ANOTHER	DIVYANSHU BHATT SHASHWAT SINGH	APRAJITA BANSAL
216	LO	WRIC/551/2026 (Ambedkar Nagar) Notice no:L202602722	SUBHASH CHAND VS DISTT. MAGISTRATE,AMBEDKAR NAGAR AND 8 OTHERS	MUNNI LAL YADAV	MOHAN SINGH C.S.C.
217	LO	WRIC/553/2026 (Gonda) Notice no:L202602741	RAM KRISHNA TIWARI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 11 OTHERS	DINESH KUMAR SHUKLA	PANKAJ GUPTA C.S.C.
218	LO	WRIC/554/2026 (Jhansi) Notice no:L202602646	GHANARAM INFRAENGINEERS PVT. LTD. THRU. AUTHORIZED SIGNATORY LAKHAN LAL DWIVEDI VS STATE OF U.P. THRU. ADDL. CHIEF/ PRIN. SECY. IRRIGATION AND WATER RESOURCES DEPTT. 4 OTHERS	RAM RAJ RISHABH RAJ	C.S.C.
219	LO	WRIC/556/2026 (Sultanpur)	ARVIND KUMAR VERMA VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD THRU. MANAGING DIRECTOR AND 3 OTHERS	HANUMANT LAL YADAV SHAIENDRA SINGH CHAUHAN	MANISH JAUHARI
220	LO	WRIC/557/2026 (Lucknow) Notice no:L202602686	REHAN AHMAD VS DISTT. MAGISTRATE LKO. AND 4 OTHERS	SHASHANK SINGH	C.S.C.
221	LO	WRIC/559/2026 (Lucknow)	RAJENDRA PRASAD VS U.P. SAHKARI GRAM VIKAS BANK LTD. LKO. AND 2 OTHERS	RAMA NIWAS PATHAK	VINOD KUMAR SINGH
222	LO	WRIC/561/2026 (Faizabad) Notice no:L202602848	MAHA BODHI SOCIETY OF INDIA THRU. AUTH. REPRESENTATIVE BHANTE GYANALOK VS UNION OF INDIA THRU. SECY. MINISTRY OF HOME AFFAIRS AND 5 OTHERS	ANUPAM MEHROTRA ANIL KUMAR YADAV	C.S.C. A.S.G.I.
223	LO	WRIC/562/2026 (Gonda) Notice no:L202602768	SHIV SHANKAR YADAV VS CANE COMMISSIONER STATE OF UP LUCKNOW AND 4 OTHERS	ARVIND PRATAP SINGH RAM KRISHN MISHRA	RATNESH CHANDRA TUSHAR MITTAL C.S.C.
224	LO	WRIC/563/2026 (Lucknow) Notice no:L202602687	RENU YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	DINESH KUMAR SANTOSH KUMAR	C.S.C.

225	LO	WTAX/101/2026 (Faizabad) Notice no:L202602699	M/S SHRI BABA COAL DEPO THRU. PROPRIETOR SHALENDAR KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. TAX REGISTRATION AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
226	LO	WTAX/103/2026 (Lucknow) Notice no:L202602696	M/S SHRI BABA COAL DEPO THRU. PROPRIETOR SHAILENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
227	LO	WTAX/106/2026 (Lucknow) Notice no:L202602750	M/S SHIVA CONSTRUCTIONS THRU. PROPRIETOR CHANDRA SHEKHAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TAX LKO. AND 4 OTHERS	GOVIND PRASAD TRIPATHI	ANINDYA SHASTRI KULDEEPAK NAG (K.D.NAG) C.S.C.
228	LO	WRIC/626/2026 (Lucknow)	AMIT KUMAR GUPTA @ ANSHU GUPTA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	PRATEEK SHRIVASTAVA ARCHANA VERMA	A.S.G.I.
229	LO	WRIC/627/2026 (Lucknow) Notice no:L202602850	RANJANA SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. LKO. AND ANOTHER	HARI NARAYAN SINGH	C.S.C.
230	LO	WRIC/628/2026 (Faizabad) Notice no:L20250218996	KHURSHIED AHMAD AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 3 OTHERS	MOHAMMAD EHTESHAM KHAN	C.S.C.
231	LO	WRIC/629/2026 (Pratapgarh) Notice no:L20250220210	POONAM VS THE STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	SHANKER LAL PANDEY	C.S.C.
232	LO	WRIC/631/2026 (Lucknow) Notice no:L202602716	SAMTA GRAMODHYOG THRU. PROPRIETOR JAHEER KHAN VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIES U.P. LKO. AND 7 OTHERS	VIJAY KUMAR TIWARI	RAJEEVA KUMAR SINHA C.S.C.
233	LO	WRIC/634/2026 (Lucknow) Notice no:L202602834	M/S NEW JAIN MEDICAL HALL THRU. PROPRIETOR SMT.SHIKHA JAIN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH/FAMILY WELFARE LKO. AND 2 OTHERS	RAMENDRA KUMAR MISRA SATYENDRA KUMAR MISRA	C.S.C.
234	LO	WRIC/635/2026 (Barabanki) Notice no:L202602824	RAM BARAN CHAUHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 5 OTHERS	DIWAKAR SINGH URVASHI VISHWAKARMA	MOHAN SINGH C.S.C.
235	LO	WRIC/636/2026 (Pratapgarh) Notice no:L202602665	IQBAL AHMAD @ IQBAL AHMAD ANSARI VS STATE OF U.P. THRU. SECY. HOME LKO AND 7 OTHERS	YOGESH KESARWANI DHARMENDRA KUMAR BHATT	PANKAJ GUPTA C.S.C.

236	LO	WRIC/637/2026 (Lucknow) Notice no:L20250220303	SUMAN DEVI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 3 OTHERS	PRIYADARSHI ABHINAV NATH TRIPATHI	C.S.C.
237	LO	WRIC/638/2026 (Gonda) Notice no:L202602891	MOHD. DILSHAD VS UOI THRU. ITS SECY. MINSTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	CHANDRA SHEKHAR SHUKLA	C.S.C. A.S.G.I.
238	LO	WRIC/643/2026 (Gonda) Notice no:L202602792	GEETA GRAMODHYOG SANSTHAN THRU.PROPRIETOR RAMESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIES LKO. AND 7 OTHERS	VIJAY KUMAR TIWARI	RAJEEVA KUMAR SINHA C.S.C.
239	LO	WRIC/646/2026 (Sultanpur)	RAM SARAN VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 12 OTHERS	VIJAY BAHADUR SINGH ANKIT SINGH	MOHAN SINGH C.S.C.
240	LO	WRIC/648/2026 (Sultanpur) Notice no:L202602881	ABDUL QAYYUM VS DISTT. MAGISTRATE DISTT. SULTANPUR AND 3 OTHERS	PRAVEEN TRIPATHI SUDHA PAL	C.S.C.
241	LO	WRIC/650/2026 (Banda) Notice no:L202602948 not before Hon'ble Sangeeta Chandra J.	SADASHIV VS STATE OF U.P. THRU. CHIEF SECY. GOVT. OF U.P. CIVIL SECTT. LKO. AND 8 OTHERS	LALTA PRASAD MISRA DWIJENDRA MISHRA	ABHISHEK TIWARI C.S.C.
242	LO	WRIC/651/2026 (Lucknow) Notice no:L202602755	F.M. DEVELOPER AND PLANNER THRU. PLANNER MAJID KHAN AND 5 OTHERS VS STATE OF U.P. THRU. ADDL.CHIEF SECY. REVENUE LKO. AND 7 OTHERS	DILEEP KUMAR PATHAK	C.S.C.
243	LO	WRIC/652/2026 (Ambedkar Nagar) Notice no:L202602873	VIRENDRA PRATAP VERMA VS STATE OF U.P. THRU. SECY. DEPTT. REVENUE CIVIL SECTT. LKO. AND 2 OTHERS	PRAHLAD MAURYA SARITA CHAUHAN ANJALI RATNESH ANAM SOM RATNA MAURYA ASHISH RAJ SINGH	C.S.C.
244	LO	WRIC/654/2026 (Lucknow) Notice no:L202602690	INDRA PATI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	SHAILESH SACHAN SACHIN KUMAR GAURAV SINGH	C.S.C.
245	LO	WRIC/655/2026 (Lakhimpur Kheri) Notice no:L202602931	DEEN BANDHU VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 4 OTHERS	NARVIND KUMAR SINGH	DILIP KUMAR PANDEY C.S.C.
246	LO	WRIC/656/2026 (Pratapgarh) Notice no:L202602797	SUNEEL KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. AND 2 OTHERS	PRASHANSA SINGH AMIT KUMAR SINGH	C.S.C.
247	LO	WRIC/659/2026 (Sultanpur) Notice no:L202602895	ANIL KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ LKO. AND 3 OTHERS	KRISHNA RAM YADAV MONU	C.S.C.
248	LO	WRIC/662/2026 (Sitapur) Notice no:L202602802	MANMOHAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	AJAY PRATAP SINGH	C.S.C.

249	LO	WRIC/664/2026 (Lucknow) Notice no:L202602474	SMT.RITA TRIPATHI VS STATE OF U.P. THRU. PRIN. / ADDL. CHIEF SECY. PANCHAYATI RAJ DEPTT. LKO AND 6 OTHERS	GOVIND PRASAD TRIPATHI BRIJESH MISRA	C.S.C.
250	LO	WRIC/666/2026 (Lucknow) Notice no:L202602928	USHA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
251	LO	WRIC/667/2026 (Sitapur) Notice no:L202602929	SNEH LATA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	VIVEK CHANDRA	C.S.C.
252	LO	WRIC/668/2026 (Hardoi) Notice no:L202602920	MANOJ KUMAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA NEETU PATEL DEEPAK KUMAR VERMA	C.S.C.
253	LO	WRIC/670/2026 (Lucknow)	BANDANA TIWARI VS THE INSURANCE OMBUDSMAN OFFICE LKO. AND 2 OTHERS	DURGESH GUPTA ABHISHEK VISHWAKARMA	SATYAJIT BANERJI
254	LO	WRIC/671/2026 (Lucknow) Notice no:L202602965	SMT. SARVESH YADAV AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 12 OTHERS	MOHD.ALTAZ MANSOOR TANAY CHAUDHARY	NISHANT SHUKLA ADARSH VERMA RAJAN MISHRA RATNESH CHANDRA C.S.C.
255	LO	WRIC/672/2026 (Sultanpur) Notice no:L202602942	AKHANDA PRATAP ALIAS AKHAND PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 9 OTHERS	JANENDRA PRATAP SHUKLA	MOHAN SINGH C.S.C.
256	LO	WRIC/673/2026 (Lucknow) Notice no:L202602709	MATADEEN AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUEDEPTT. AND 5 OTHERS	SUSHIL KUMAR SINGH DEVANSH SINGH	ABHISHEK PATHAK AVDHESH SHUKLA SARVESH KUMAR DUBEY C.S.C.
257	LO	WRIC/674/2026 (Lucknow) Notice no:L202602865	RAJENDRA PRATAP SINGH AND ANOTHER VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. GOVT. U.P. CIVIL SECTT. LKO. AND 3 OTHERS	DEEP NARAYAN TRIPATHI	SHARAD TEWARI C.S.C.
258	LO	WTAX/121/2026 (Amethi (csm Nagar)) Notice no:L202602685	M/S RAMA TRADERS THRU. PROPRIETOR RAMA CHANDRA VS COMMISSIONER COMMERCIAL TAX STATE TAX GOVT OF LKO. AND ANOTHER	VIKAS SINGH RAJA BABU GUPTA	C.S.C.
259	LO	WTAX/123/2026 (Lucknow)	M/S SHREE FILLING STATION THRU. THEIR POWER OF ATTORNEY HOLDER AMIT KUMAR SINGH VS PRIN. COMMISSIONER OF INCOME TAX-1 LKO. AND ANOTHER	SUNIL KUMAR SINGH KARTIKEYA YADAV PRATEEK AGRAWAL	KUSHAGRA DIKSHIT
260	LO	WTAX/125/2026 (Lucknow) Notice no:L202602877	M/S ROUNDPAY TECHNOMEDIA PVT. LTD. THRU. AUTHORIZED PERSON MOHD. RITESH KUMAR SRIVASTAVA IMRAN SIDDIQUI VS STATE OF U.P. THRU. PRIN. SECY. STATE TAX GOVT. OF U.P. AND 2 OTHERS	ABHAY RAJ SINGH	C.S.C.

261	LO	WTAX/128/2026 (Lucknow) Notice no:L202602878	M/S ROUNDPAY TECHNOMEDIA PVT. LTD. THRU. AUTHORIZED PERSON MR MOHD. IMRAN SIDDIQUI VS STATE OF U.P. THRU. PRIN. SECY. STATE TAX CIVIL SECRETRARIAT AND 2 OTHERS	RITESH KUMAR SRIVASTAVA ABHAY RAJ SINGH	C.S.C.
262	LO	WRIA/807/2026 (Lucknow)	AWADHESH KAUSHIK AND 15 OTHERS VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 4 OTHERS	ALOK SAXENA PARAS PRADHAN	C.S.C. A.S.G.I.
263	LO E-File	WRIC/790/2026 (Ambedkar Nagar) Notice no:L20260228	UMESH KUMAR PANDEY AND ORS. VS UNION OF INDIA THRU SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NE DELHI AND ORS.	YOGESH SINGH	A.S.G.I.
264	LO	WRIC/792/2026 (Lucknow) Notice no:L202602600	DEEP NARAYAN VERMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FISHERIES LKO AND 3 OTHERS	SACHIN SRIVASTAVA SHATANK SRIVASTAVA	C.S.C.
265	LO	WRIC/794/2026 (Barabanki) Notice no:L2026021134	HINDUJA HOUSING FINANCE LTD. THRU. AUTH. OFFICER AMAN KUMAR SAINI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO AND 7 OTHERS	DEEPAK SINGH AJIT SINGH	C.S.C.
266	LO	WRIC/796/2026 (Unnao) Notice no:L2026021107	RAJENDRA PRASAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	DESH MITRA ANAND PRATEEK RAWAT	DILIP KUMAR PANDEY C.S.C.
267	LO	WRIC/797/2026 (Lucknow) Notice no:L2026021024	SHIV PRATAP SINGH VS STATE OF U.P. THRU PRIN. SECY. HOME LKO. AND ANOTHER	AVNEESH SINGH RATNAKAR RAO ASHISH GAUTAM	C.S.C.
268	LO	WRIC/798/2026 (Lucknow) Notice no:L2026021202	VICTIM X IN FIR NO. 294/2024 P.S. PARA DISTT. LUCKNOW THRU. FATHER VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
269	LO	WRIC/800/2026 (Lakhimpur Kheri) Notice no:L2026021163	VINU CHADHA VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND 4 OTHERS	SAMEEKSHA CHADHA	C.S.C.
270	LO	WRIC/802/2026 (Lucknow) Notice no:L2026021184	ABID ALI QUARISHI VS COMMISSIONER OF POLICE, LKO. POLICE COMMISSIONERATE, LKO. AND 6 OTHERS	MOHD. IMRAN KHAN	C.S.C.
271	LO	WRIC/803/2026 (Lakhimpur Kheri)	PRASHANT SHUKLA VS U.O.I. THRU. SECY. MINISTRY OF PETROLEUM AND NATURAL GAS NEW DELHI AND 4 OTHERS	RAVINDRA KUMAR SINHA RAGHVENDRA KUMAR SRIVASTAVA KAMLAKSHI ARADHANA PATHAK SMT.ARPITA SRIVASTAVA	MOHAMMAD EHTESHAM KHAN A.S.G.I.
272	LO	WRIC/804/2026 (Lucknow) Notice no:L202602978	TARUN KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 3 OTHERS	ABHISHEK SRIVASTAVA	C.S.C.

273	LO	WRIC/805/2026 (Lucknow) Notice no:L2026021078	SMT. ANJANA AGARWAL AND 2 OTHERS VS COLLECTOR /DISTT. MAGISTRATE LKO. AND 5 OTHERS	AJEY SINGH	C.S.C.
274	LO	WRIC/806/2026 (Gonda) Notice no:L2026021227	VANDANA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
275	LO	WRIC/809/2026 (Lucknow) Notice no:L2026021148	RAJRANI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 6 OTHERS	ROSHAN KUMAR GAURAV SINGH SUDHIR KUMAR MISRA	DILIP KUMAR PANDEY C.S.C.
276	LO	WRIC/810/2026 (Balrampur) Notice no:L2026021214	VIKAS KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	UPENDRA KUMAR VERMA	C.S.C. A.S.G.I.
277	LO	WRIC/811/2026 (Rae Bareli) Notice no:L2026021049	SANT RAM YADAV ALIAS SANT RAM AND 11 OTHERS VS THE PRESIDENT BOARD OF REVENUE U.P. LKO. AND 4 OTHERS	OM PRAKASH SINGH	C.S.C.
278	LO	WRIC/814/2026 (Gonda) Notice no:L202602713	M/S VIKAS TRADERS THRU. PROPRIETOR KUSUM SRIVASTAVA @ KUSUM SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. U.P. LKO. AND 6 OTHERS	DEO PRAKASH SRIVASTAVA	NEERA YADAV C.S.C.
279	LO	WRIC/816/2026 (Amethi (csm Nagar)) Notice no:L202602935	RUDRA MANI SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	GIRISH CHANDRA SINHA	C.S.C.
280	LO	WRIC/818/2026 (Sultanpur) Notice no:L202602745	HAREERAM VS STATE OF U.P. THRU. DISTRICT MAGISTRATE SULTANPUR AND 4 OTHERS	BALJIT PANDEY	MOHAN SINGH SHARAD TEWARI C.S.C.
281	LO	WRIC/819/2026 (Lucknow) Notice no:L2026021088	CHIRAG TRADING COMPANY THRU. PROPRIETORS ANAND GULATI AND 2 OTHERS VS STATE OF U.P. THRU. COLLECTOR LKO AND 2 OTHERS	SARVESH KUMAR SHUKLA ARJUN PRASAD MISHRA	C.S.C.
282	LO	WRIC/820/2026 (Lucknow) Notice no:L2026021169	HEERA LAL VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 7 OTHERS	VINAY KUMAR TIWARI	C.S.C.
283	LO	WRIC/821/2026 (Lucknow) Notice no:L2026021196	RAJEEV KUMAR SINGH VS UNION OF INDIA THRU. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	MOHAMMAD ZEESHAN LARI SIDDHARTHA SINHA	C.S.C. A.S.G.I.
284	LO	WRIC/822/2026 (Hardoi) Notice no:L2026021247	ABBAS VS STATE OF U.P. THRU. DISTT. MAGISTRATE HARDOI/ LAND ACQUISITION OFFICER HARDOI	MANOJ KUMAR JAISWAL BHAIYA LAL YADAV	C.S.C.

285	LO	WRIC/823/2026 (Barabanki) Notice no:L2026021203	VICTIM X IN FIR NO.85 OF 2025 P.S. SAFDERGANJ BARABANKI VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
286	LO	WRIC/824/2026 (Amethi (csm Nagar)) Notice no:L2026021189	GUDIYA SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	DILEEP KUMAR TIWARI MD.KHURSHED AHMAD	C.S.C.
287	LO	WRIC/834/2026 (Lucknow) Notice no:L2026021220	RAM PRATAP VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	ANUBHAV AWASTHI ADITI MISHRA	C.S.C.
288	LO	WRIC/836/2026 (Lucknow) Notice no:L20250216787	MD BIO COALS PRIVATE LIMITED THRU.DIRECTOR MR.RAJESH KUMAR SACHDEVA VS STATE OF U.P. THRU. CHIEF SECY. LOK BHAWAN LKO. AND 2 OTHERS	AISHWARYA PRIYA ANKIT DUBEY	C.S.C.
289	DF	WRIC/837/2026 (Lucknow) Notice no:L202602993	ROHIT AWASTHI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. MEDICAL HEALTH AND 5 OTHERS	DR. POOJA SINGH SURYA PRAKASH TIWARI	FAROOQAHMAD AKBER AHMAD DILIP KUMAR PANDEY C.S.C.
290	LO	WRIC/904/2026 (Barabanki) Notice no:L2026021351	VICTIM X IN FIR NO153 OF 2025 P.S. HAIDERGARH DISTT. BARABANKI THRU. NEXT BEST FRIEND HER MOTHER VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
291	LO	WRIC/906/2026 (Faizabad) Notice no:L2026021301	RAJPOOT SUNIL @ RAJPUT SUNIL AND ANOTHER VS STATE OF U.P. THRU. COLLECTOT / DISTRICT MAGISTRATE AYODHYA AND 8 OTHERS	RAKESH KUMAR SINGH	AJAY KUMAR PANDEY C.S.C.
292	LO	WRIC/909/2026 (Barabanki) Notice no:L2026021170	MAMTA JAISAWAL AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. HOME DEPTT. U.P. LKO. AND 7 OTHERS	KARM VEER YADAV BALRAM YADAV	C.S.C.
293	LO	WRIC/911/2026 (Faizabad) Notice no:L2026021233	SMT.KRISHNAVATI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 2 OTHERS	GANGA PRASAD MISHRA ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.
294	LO	WRIC/917/2026 (Faizabad) Notice no:L2026021143	USHA VS STATE OF U.P. THRU . COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
295	LO	WRIC/919/2026 (Ambedkar Nagar) Notice no:L2026021180	NEDA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. HOME AND 4 OTHERS	GYAN CHANDRA DUBEY RAKESH KUMAR SINGH	RUBY CHOUDHARY C.S.C.
296	LO	WRIC/923/2026 (Barabanki) Notice no:L2026021199	GUDIYA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.

297	LO	WRIC/925/2026 (Sitapur) Notice no:L2026021383	VINEETA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	ANIL KUMAR DEEPAK KUMAR VERMA	C.S.C.
298	LO	WRIC/926/2026 (Lakhimpur Kheri) Notice no:L2026021019	ANUJ GUPTA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE U.P. LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA VIVEK KUMAR NEETU PATEL	C.S.C.
299	LO	WRIC/927/2026 (Lucknow) Notice no:L2026021352	MULCHANDRA VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	MOHAMMAD IRFAN SIDDIQUI	C.S.C.
300	LO	WRIC/928/2026 (Sitapur) Notice no:L202602980	SONIKA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL SANDEEP KUMAR PANDEY	C.S.C.
301	LO	WRIC/929/2026 (Bahraich) Notice no:L2026021237	BHOLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE U.P. LKO. AND 4 OTHERS	RAJ KARAN SINGH	C.S.C.
302	LO	WRIC/930/2026 (Lucknow) Notice no:L2026021229	LALA RAJ KUMAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
303	LO	WRIC/931/2026 (Lucknow) Notice no:L2026021310	TATA CAPITAL HOUSING FINANCE LIMITED THRU. AUTHORISED SIGNATORY/POA HOLDER PANKAJ KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	RITESH GOEL APURVA SAXENA AASIF RAZZAQUE KHAN	C.S.C.
304	LO	WRIC/932/2026 (Lucknow) Notice no:L2026021340	ADITI SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	PRABHAT KUMAR LALLA JI MAURYA RAJEEV PRAKASH ANAND	CHANDRA SHEKHAR SINHA C.S.C.
305	LO	WRIC/934/2026 (Lucknow) Notice no:L2026021312	TATA CAPITAL HOUSING FINANCE LIMITED THRU. AUTHORISED SIGNATORY/POA HOLDER MR. PANKAJ,KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME AND 3 OTHERS	RITESH GOEL APURVA SAXENA AASIF RAZZAQUE KHAN	C.S.C.
306	LO	WRIC/935/2026 (Sultanpur) Notice no:L2026021339	RAVI PRAKASH VS U.O.I. THRU. SECY. MINISTRY OF ROAD TRANSPORT AND NATIONAL HIGHWAYS NEW DELHI AND 3 OTHERS	HANUMANT LAL YADAV	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
307	LO	WRIC/940/2026 (Lucknow) Notice no:L2026021239	SANTOSH KUMAR VS STATE OF U.P. THRU. SECY. HOME LKO. AND 4 OTHERS	ASHUTOSH MISHRA ROHIT RANJAN	C.S.C.
308	LO	WRIC/941/2026 (Sitapur) Notice no:L2026021386	GUDIYA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 3 OTHERS	ANIL KUMAR DEEPAK KUMAR VERMA	C.S.C.

309	LO	WRIC/942/2026 (Pratapgarh) Notice no:L20260223	IRTAZA KHAN AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 8 OTHERS	VINOD KUMAR	C.S.C.
310	LO	WRIC/964/2026 (Faizabad) Notice no:L2026021316	MAHANT MURLI DAS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 2 OTHERS	RANJANA AGNIHOTRI UTKARSH PRATAP SINGH	C.S.C.
311	LO	WTAX/152/2026 (Lucknow) Notice no:L2026021302	M/S MISHRA SECURITY SERVICES THRU. PROPRIETOR SMT. SUNITA MISHRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 2 OTHERS	APOORV DEV PRASHANT KUMAR SINGH	C.S.C.
312	LO	WTAX/157/2026 (Lucknow) Notice no:L2026021446	M/S SHREE MAHA LAXMI ENTERPRISES THRU. PROPRIETOR KISHAN KUMAR GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA SHALINI SAXENA	C.S.C.
313	DF	WRIC/1109/2026 (Lucknow) Notice no:L2026021548	BEERENDRA MISHRA SAURABH AND 16 OTHERS VS THE BAR COUNCIL OF U.P. THRU. ITS SECY. AND 5 OTHERS	SUSHIL KUMAR SINGH RAVI PRAKASH MISHRA AYUSH SINGH	DURGESH KUMAR SHUKLA RIPU DAMAN SHAHI SAROJ SHUKLA C.S.C. SUBHASH CHANDRA PANDEY
314	LO	WRIC/1148/2026 (Unnao) Notice no:L2026021697	GANGA RAM VS DISTT. MAGISTRATE DISTT. UNNAO AND 8 OTHERS	SHITLA PRASAD TRIPATHI SHIVANI SONI	C.S.C.
315	LO	WTAX/190/2026 (Lucknow) Notice no:L2026021585	M/S SANDEEP SHUKLA THRU. PROPRIETOR SHRI SANDEEP SHUKLA AND ANOTHER VS STATE OF U.P. THRU. COMMISSIONER STATE TAX DEPTT. LKO. AND ANOTHER	RAJESH CHANDRA MISHRA	C.S.C.
316	LO	WTAX/193/2026 (Faizabad) Notice no:L2026021641	M/S S.K. ASSOCIATES THRU. PROPRIETOR SANTOSH KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE GOVT. OF U.P. LKO. AND ANOTHER	SATISH KUMAR PANDEY	C.S.C.
317	LO	WRIC/1187/2026 (Ambedkar Nagar) Notice no:L2026021559	ABDUL HADI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FOOD AND CIVIL SUPPLIES LKO. AND 5 OTHERS	NASREEN BANO MOHD. ANAS SIDDIQUI	C.S.C.
318	LO	WRIC/1189/2026 (Lucknow) Notice no:L2026021663	SATYENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. LAW GOVT. OF U.P. LKO. AND 7 OTHERS	ANUPRIYA SRIVASTAVA KAUSHLENDRA YADAV	C.S.C.
319	LO	WRIC/1191/2026 (Lucknow) Notice no:L2026021778	ANIL KUMAR VS UNION OF INDIA THRU. SECY. EXTERNAL AFFAIRS MINISTRY CENTRAL SECTT. NEW DELHI AND 3 OTHERS	KUL BHUSHAN TRIPATHI	C.S.C. A.S.G.I.
320	LO	WRIC/1193/2026 (Bahraich) Notice no:L2026021743	VISHWANATH VS DISTRICT MAGISTRATE BAHRAICH AND 3 OTHERS	RAJAN SINGH	C.S.C.

321	LO	WRIC/1194/2026 (Faizabad) Notice no:L2026021426	ARCHNA KUMARI VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING LKO. AND 4 OTHERS	KRISHNA KUMAR YADAVA SATYAM PANDEY	RATNESH CHANDRA C.S.C.
322	LO	WRIC/1199/2026 (Lucknow) Notice no:L2026021676	BALWAN SINGH YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. 4 OTHERS	PRAVEEN KUMAR TRIPATHI	C.S.C.
323	LO	WRIC/1201/2026 (Sultanpur) Notice no:L2026021732	RAM BARAN YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	VIDYA BHUSHAN PANDEY	MOHAN SINGH C.S.C.
324	LO	WRIC/1202/2026 (Lucknow) Notice no:L2026021710	ANAYA JEWELS THRU. AUTHORIZED REPRESENTATIVES AND PROPRIETOR RAHUL VS UNION OF INDIA THRU. HOME SECY. MINISTRY AFFAIRS NEW DELHI AND 3 OTHERS	ABHISHEK CHAUBEY PANDIT VENKTESH	C.S.C. A.S.G.I.
325	LO	WRIC/1205/2026 (Lucknow) Notice no:L2026021717	MAHENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. GEOLOGY AND MINING DEPTT. LKO. AND 4 OTHERS	I.M. PANDEY IST RUDRA KUMAR TIWARI	C.S.C.
326	LO	WRIC/1207/2026 (Gonda) Notice no:L2026021759	SANJEEV KUMAR VS THE STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 7 OTHERS	AMITESH PRATAP SINGH NAVEEN KUMAR SINGH MOHD. KASHIF RAFI SHESH RAM YADAV	C.S.C.
327	LO	WRIC/1208/2026 (Lucknow)	SHAH ALAM KHAN VS U.P. SUNNI CENTRAL WAQF BOARD THRU. CHIEF EXECUTIVE OFFICER AND ANOTHER	FAISAL AHMAD KHAN	MOHAMMAD TARIQ SAEED
328	LO	WRIC/1212/2026 (Bahraich) Notice no:L2026021606	KABOOTARI DEVI ALIAS KABOOTARI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 3 OTHERS	ASHWANI KUMAR ASHOK KUMAR BHASKAR SUBHASH CHANDRA YADAV	C.S.C.
329	LO	WRIC/1214/2026 (Sitapur) Notice no:L2026021781	CHANDRA PRAKASH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 7 OTHERS	PRIYAM KUMAR SINGH	C.S.C.
330	LO	WRIC/1223/2026 (Lucknow) Notice no:L2026021369	DR.RAJ BAHADUR SINGH VS GOVT. OF INDIA THRU. SECY. DEPTT. OF HIGHER EDUCATION NEW DELHI AND 4 OTHERS	SURENDRA SINGH BRIJENDRA KUMAR VERMA	C.S.C. LALIT SHUKLA A.S.G.I.
331	LO	WRIC/1224/2026 (Lucknow) Notice no:L2026021728	HINDUJA HOUSING FINANCE LTD.THRU. AUTHORISED OFFICER AMAN KUMAR SAINI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 8 OTHERS	AJIT SINGH DEEPAK SINGH	C.S.C.
332	LO	WRIC/1229/2026 (Lucknow) Notice no:L2026021768	SHIV SAGAR VERMA VS STATE OF U.P. THRU. SECY. FOOD AND CIVIL SUPPLIES LKO. AND 4 OTHERS	VIKAS VERMA	C.S.C.
333	LO	WRIC/1230/2026 (Bahraich) Notice no:L2026021655	VIKKRAM VS DISTRICT MAGISTRATE BAHRAICH AND 11 OTHERS	ABHISHEK SRIVASTAVA	PANKAJ GUPTA C.S.C.

334	LO	WRIC/1231/2026 (Faizabad) Notice no:L2026021757	M/S PRATHMIK VIDYALAYA GAUTAM BUDHA PUBLIC SCHOOL THRU. MANAGER AJEET KUMAR VERMA VS ASSISTANT REGIONAL TRANSPORT OFFICER (ADMINISTRATION) AYODHYA AND 2 OTHERS	JAYANT PRATAP SINGH	C.S.C.
335	LO	WRIC/1232/2026 (Gonda) Notice no:L2026021635	HARIDWAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 8 OTHERS	GIRISH KUMAR TIWARI MANOJ KUMAR	C.S.C.
336	LO	WRIC/1233/2026 (Lucknow) Notice no:L2026021713	PURANMASI VS STATE OF U.P. THRU. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	DINESH KUMAR PAL MANISH KUMAR BHUPENDRA PRAKASH SHAILESH KUMAR BARANWAL	C.S.C.
337	LO	WRIC/1234/2026 (Barabanki) Notice no:L2026021584	RAMAWATI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VIVEK KUMAR VERMA PAVAN KUMAR RAW PRAVIN KUMAR VERMA	MOHAN SINGH C.S.C.
338	LO	WRIC/1235/2026 (Sultanpur) Notice no:L2026021615	CHANDRAKANT PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	SURYA PRAKASH SINGH	C.S.C.
339	LO	WRIC/1236/2026 (Sultanpur)	SMT. NIRMALA PANDEY AND 2 OTHERS VS A.D.J. IST. DIST. SULTANPUR AND 4 OTHERS	UDAI PRATAP LAL	
340	LO	WRIC/1237/2026 (Shravasti) Notice no:L2026021794	SMT.NAGINA AND 6 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE CIVIL SECTT. LKO.	RAJEIU KUMAR TRIPATHI	C.S.C.
341	LO	WRIC/1238/2026 (Lucknow) Notice no:L2026021314	TATA CAPITAL HOUSING FINANCE LTD. THRU. AUTHORISED SIGNATORY/POA HOLDER MR.PANKAJ KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ORS.	RITESH GOEL AASIF RAZZAQUE KHAN APURVA SAXENA	C.S.C.
342	LO	WRIC/1239/2026 (Faizabad) Notice no:L2026021462	RAM MANOHAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 15 OTHERS	ASHISH KUMAR	C.S.C.
343	LO	WRIC/1241/2026 (Sitapur) Notice no:L2026021804	ANIL GOSWAMI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	PRATUL GUPTA AYUSH GUPTA KALPANA PATHAK	C.S.C.
344	LO	WTAX/203/2026 (Sitapur) Notice no:L2026021378	MAHENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 2 OTHERS	GIRISH KUMAR PANDEY NEERAJ KUMAR MISHRA	C.S.C.
345	LO	WTAX/204/2026 (Lucknow) Notice no:L2026021674	PRADEEP SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FINANCE LOK BHAWAN AND 4 OTHERS	UTKARSH SINGH	C.S.C.

346	LO	WTAX/205/2026 (Lucknow) Notice no:L2026021741	M/S STERLING ENTERPRISES THRU. PROPRIETOR NAMELY HASIB KHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF STATE TAX LKO. AND 3 OTHERS	JITENDRA KUMAR SINGH PALLAVI VATSALA O.P. TIWARI	RISHABH KAPOOR C.S.C.
347	LO	WTAX/207/2026 (Lucknow) Notice no:L2026021731	M/S SAI CONSTRUCTION COMPANY THRU.SOLE PROPRIETOR PANKAJ SINGH AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. STATE TAX LKO. AND 2 OTHERS	NEEL KAMAL MISHRA	C.S.C.
348	LO	WTAX/208/2026 (Lucknow) Notice no:L2026021719	M/S ASIA BAG MATERIAL THRU. SOLE PROPRIETOR SHRI ANKIT JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COMMERCIAL TAX LKO. AND 2 OTHERS	SHREET RAJ JAISWAL HARSH RAJ JAISWAL SIDDHARTHA KUMAR	C.S.C.
349	LO	WTAX/211/2026 (Lucknow) Notice no:L2026021791	M/S HI TECH ENGINEERING CORPORATION THRU. PROPRIETOR/CONTRACTOR MOHAMMAD ANIS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION U.P. LKO. AND 2 OTHERS	AAYUSH PANKAJ TIWARI HRITIK DWIVEDI DURGA PRASAD DUBEY PEEYUSH PANKAJ	C.S.C.
350	DF,IN	WRIC/1279/2026 (Lucknow) Notice no:L2026021847	SMT. PALLAVI SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	PUNEET CHANDRA PRATHAM HARSH CHANDRA ANKIT KUMAR TRIVEDI MOHIT CHANDRA	C.S.C.
351	LO	WRIC/1297/2026 (Lucknow) Notice no:L2026021884	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.
352	LO	WRIC/1298/2026 (Lucknow) Notice no:L2026021888	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.
353	LO	WRIC/1299/2026 (Amethi (csm Nagar)) Notice no:L2026021766	SANTRAM PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	SHANKAR LAL PANDEY ABHISHEK SHUKLA	C.S.C.
354	LO	WRIC/1300/2026 (Lucknow) Notice no:L2026021670	PRADEEP SINGH VS STATE OF U.P. THRU. ITS SECY. AVAS EVAM SEHARI NIYOJAN AVAS U.P. AND 3 OTHERS	HIMANSHU TIWARI VEDIKA DWIVEDI	C.S.C.
355	LO	WRIC/1301/2026 (Pratapgarh) Notice no:L2026021902	SUDHAKAR SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	GAURAV PANDEY	C.S.C.
356	LO	WRIC/1302/2026 (Lucknow) Notice no:L2026021818	RAMKISHOR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 7 OTHERS	SANTOSH KUMAR DAYAL	C.S.C.

357	LO	WRIC/1303/2026 (Lakhimpur Kheri) Notice no:L2026021924	SONE LAL VS PUNJAB NATIONAL BANK THRU. BRANCH MANAGER LAKHEEMPUR KHERI AND 4 OTHERS	AJAY SHARMA	C.S.C. BRAJENDRA AMIY
358	LO	WRIC/1306/2026 (Lucknow) Notice no:L2026021746	SALAUDDIN VS UNION OF INDIA MINISTRY OF EXTERNAL AFFAIRS GOVT. OF INDIA NEW DELHI AND 2 OTHERS	DILIP MISHRA	C.S.C. A.S.G.I.
359	LO	WRIC/1308/2026 (Faizabad) Notice no:L2026021949	PAWAN KUMAR YADAV VS U.O.I. THRU. ITS CHIEF SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	SUNIL KUMAR MISRA	A.S.G.I.
360	LO	WRIC/1309/2026 (Pratapgarh) Notice no:L2026021857	SHARDA PRASAD TIWARI @ SHARDA PRASAD VS STATE OF U.P. THRU. RAHAT AYUKTA GOVT. U.P. LKO. AND 2 OTHERS	RAKESH KUMAR YADAV HEMA SINGH	C.S.C.
361	LO	WRIC/1310/2026 (Gonda) Notice no:L2026021865	OM PRAKASH VS STATE OF U.P. THRU. SECY. HOME DEPTT. CIVIL SECTT. LKO. AND 2 OTHERS	ANAND PRATAP SINGH VINOD KUMAR	C.S.C.
362	LO	WRIC/1311/2026 (Lucknow) Notice no:L20260249	KADIR KHAN VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VINOD KUMAR	C.S.C.
363	LO	WRIC/1312/2026 (Faizabad) Notice no:L2026021656	SMT.SUMAN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 2 OTHERS	GANGA PRASAD MISHRA SATJIT SINGH ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.
364	LO	WRIC/1313/2026 (Rae Bareli) Notice no:L2026021942	RAVI KUMAR DHANGAR THRU. HIS FATHER JAWAHAR LAL DHANGAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SOCIAL WELFARE LKO. AND 3 OTHERS	ABDUL SAMAD SUNIL SHARMA	C.S.C.
365	LO	WRIC/1314/2026 (Pratapgarh) Notice no:L2026021948	LAL BAHADUR VS STATE OF U.P. THRU. SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	RAMA SHANKAR DUBEY	C.S.C.
366	LO	WRIC/1319/2026 (Lucknow) Notice no:EL20260252	MUINUDDIN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	SHIVAM KUMAR MISHRA UJJWAL MISHRA MANISH BARNWAL	C.S.C. A.S.G.I.
367	LO	WRIC/1323/2026 (Lucknow) Notice no:L2026021887	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO AND ANOTHER	ADITYA MOHAN	C.S.C.
368	LO	WRIC/1327/2026 (Faizabad) Notice no:L2026021880	AMIRE VS STATE OF U.P. THRU. PRIN. SECY. REVENUE U.P. LKO. AND 2 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA	C.S.C.

369	LO	WRIC/1329/2026 (Lucknow) Notice no:L2026021886	M/S CREATIVE LABS THRU.AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.
370	LO	WRIC/1331/2026 (Lucknow) Notice no:L2026021866	ASHARAM GUPTA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	VED PRAKASH MISRA ANUJ PANDEY	C.S.C.
371	LO	WRIC/1332/2026 (Ambedkar Nagar) Notice no:L2026021960	MAGHU PRASAD VERMA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO AND 4 OTHERS	RAJENDRA PRASAD VERMA PRABHAT KUMAR	MOHAN SINGH C.S.C.
372	LO	WRIC/1334/2026 (Varanasi) Notice no:L2026021819	ANIL KUMAR SAROJ VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAY AND 3 OTHERS	VIJAY KUMAR MISHRA DEEPAK KUMAR PANDEY ASHUTOSH MISHRA	AMBRISH RAI BRAJENDRA AMIY SARVESH KUMAR DUBEY A.S.G.I.
373	LO	WRIC/1336/2026 (Gonda)	NEW SKY CONSTRUCTION AND FARMING COMPANY THRU. PROPRIETOR ARCHANA SINGH AND ANOTHER VS STATE BANK OF INDIA COLONELGANJ GONDA AND ANOTHER	DINESH KUMAR SINGH ANIL KUMAR	ANKIT SRIVASTAVA
374	LO	WRIC/1338/2026 (Lucknow) Notice no:L2026021954	DR. RABIA REHMAN ALIAS RABIA AHMAD VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 5 OTHERS	LALIT KISHORE TIWARI ANUJ VERMA VINAY KUMAR PANDEY	RAJESH TEWARI C.S.C.
375	LO	WTAX/217/2026 (Lucknow) Notice no:L2026021832	M/S NEW KISSAN SEWA KENDRA THRU. AUTHORISED SIGNATORY AMIT KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 2 OTHERS	PUNIT KUMAR SRIVASTAVA SHASHANK SRIVASTAVA RAKESH SRIVASTAVA ISHANK SRIVASTAVA	C.S.C.
376	LO	CUSA/5/2026 (Lucknow)	ABHISHEK AGRAWAL VS COMMISSIONER OF CUSTOMS (PREVENTIVE) APRATYAKSH KAR BHAWAN LKO.	SHIVANI MASKARA	KULDEEPAK NAG (K.D.NAG)
377	LO	CUSA/6/2026 (Lucknow)	HARKANTH SINGH VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	KULDEEPAK NAG (K.D.NAG)
378	LO	CUSA/7/2026 (Lucknow)	AKASH JHA VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	KULDEEPAK NAG (K.D.NAG)
379	LO	CUSA/8/2026 (Lucknow)	SRI UMESH AGRAWAL VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	KULDEEPAK NAG (K.D.NAG)
380	LO	WRIC/1342/2026 (Sitapur) Notice no:L2026021894	SANJAY KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME U.P. LKO. AND 2 OTHERS	DESH RAJ SINGH ASHOK KUMAR SHUKLA	C.S.C.

381	LO	WRIC/1343/2026 (Lucknow) Notice no:EL20260225	MANISHA SRIVASTAVA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SAJJAD HUSAIN KULSOOM FIROZ ABHINAV SHARMA BADAR IFTIKHAR	C.S.C. A.S.G.I.
382	LO	WRIC/1348/2026 (Hardoi) Notice no:L2026021890	SHASHI KALA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 3 OTHERS	RAJESH KUMAR PRAVEEN KUMAR SRIVASTAV	C.S.C.
383	LO	WRIC/1353/2026 (Lucknow)	SIRTAJ VS UNION OF INDIA THRU. COMPETENT AUTHORITY MINISTRY OF EXTERNAL AFFAIRS MEW DELHI AND ANOTHER	PRAVIN SINGH RAMESH GUPTA	A.S.G.I.
384	LO	WRIC/1355/2026 (Lucknow) Notice no:L2026022014	INDRAJEET YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. ENERGY GOVT. LKO. AND 2 OTHERS	SANDEEP KUMAR OJHA DILIP KUMAR VERMA	APRAJITA BANSAL C.S.C.
385	LO	WRIC/1360/2026 (Barabanki) Notice no:L2026021944	AJMERUNNISHA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 3 OTHERS	HIMANSHU TIWARI VEDIKA DWIVEDI	KRISHAN KANHAYA PAL C.S.C.
386	LO	WRIC/1361/2026 (Lucknow) Notice no:L2026021326	RAFIUDDIN VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. AND ANOTHER	PARVAIZ ALAM	A.S.G.I. C.S.C.
387	LO	WRIC/1362/2026 (Unnao) Notice no:EL20260248	KAMLESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOME GOVT. OF U.P., LKO. AND 2 OTHERS	DEVESH BHADUR SINGH PRIYA SRIVASTAVA SUDHIR KUMAR RAI	C.S.C.
388	LO	WRIC/1363/2026 (Gonda) Notice no:L2026021985	SONAM BANO ALIAS SONAM KHAN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AD 2 OTHERS	ANOOP KUMAR UPADHYAY	C.S.C. A.S.G.I.
389	LO	WRIC/1364/2026 (Lucknow) Notice no:L2026022047	SHIVA TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	ASHISH MISHRA	C.S.C.
390	LO	WRIC/1365/2026 (Hardoi) Notice no:L2026021762	RAM CHANDRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 5 OTHERS	APOORV SRIVASTAVA HAIDER KHAN ALOK KUMAR YADAV	SARVESH KUMAR DUBEY C.S.C.
391	LO	WRIC/1366/2026 (Sitapur) Notice no:L2026022029	AKHILESH KUMAR AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	HARISH CHANDRA YADAV LALIT KUMAR SAXENA	C.S.C.
392	LO	WRIC/1367/2026 (Bahraich) Notice no:L2026021929	LAJJAVATI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. RURAL DEVEL. DEPTT. GRAMIN VIKAS VIBHAG LKO. AND 4 OTHERS	SHARAD NANDAN OJHA	C.S.C.
393	LO	WRIC/1368/2026 (Lucknow) Notice no:L2026021704	UMESH KUMAR SHARMA AND 11 OTHERS VS NATIONAL HIGHWAYS AUTH. OF INDIA THRU. PROJECT DIRECTOR / REG.IONAL OFFICER AND ANOTHER	ANURAG NARAIN SRIVASTAVA SHAIENDRA KUMAR MISRA	C.S.C. SAMIDHA

394	LO	WRIC/1369/2026 (Lucknow) Notice no:L2026021974	SHAKUNATALA DEVI AND 3 OTHERS VS COMMISSIONER AWAS EVAM VIKAS PARISHAD LKO. AND 2 OTHERS	ANUJ DAYAL ANAND SHANKER ASTHANA	C.S.C. RATNESH CHANDRA
395	LO	WRIC/1370/2026 (Sultanpur) Notice no:L2026021955	SHAKUNTALA DEVI @ SHAKUNTALA TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 12 OTHERS	VANSHRAJ DUBEY RAKESH PATHAK	C.S.C.
396	LO	WTAX/221/2026 (Lucknow)	SUJEET KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF FINANCE DEPTT. REVENUE NEW DELHI AND 2 OTHERS	RAGHVENDRA P. SINGH SHASHANK VIKRAM VERMA	KULDEEPAK NAG (K.D.NAG) A.S.G.I.
397	LO	WRIC/1417/2026 (Lucknow) Notice no:L2026022119	MANSI MISHRA VS UNION OF INDIA THRU. SECY. MINISTRY THRU. SECY. MINISTRY OF PETROLEUM NEW DELHI AND 3 OTHERS	HANUMANT LAL YADAV	SHIKHAR ANAND C.S.C. A.S.G.I.
398	LO	WRIC/1422/2026 (Pratapgarh) Notice no:L2026022069	RAMA SHANKAR MISHRA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	PUTTU LAL MISRA PRINCE VERMA	PANKAJ GUPTA C.S.C.
399	LO	WRIC/1423/2026 (Lucknow) Notice no:L2026021995	SMT.VISHUNI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE GOVT. LKO. AND 3 OTHERS	ANURUDDH PRASAD VIJAY PAL VERMA	C.S.C.
400	LO	WRIC/1426/2026 (Shravasti) Notice no:L2026021860	GOBRE KASHYAP VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND 5 OTHERS	SHARVAN KUMAR PANDEY	PANKAJ GUPTA C.S.C.
401	LO	WRIC/1428/2026 (Bahraich) Notice no:L2026022018	MOHD.SAGIR VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SATYENDRA KUMAR TIWARI ARVIND KUMAR TIWARI	C.S.C. A.S.G.I.
402	LO	WRIC/1431/2026 (Lucknow) Notice no:EL20260263	SMT. TARA WATI VS DISTT. COLLECTOR/ MAGISTRATE DISTT. LKO.	REEPENDRA GUPTA	C.S.C.
403	LO	WRIC/1432/2026 (Faizabad)	MANSHA RAM VERMA VS UNION OF INDIA THRU. SECY. MINISTRY OF LAW AND JUSTICE DEPTT. LEGAL AFFAIRS NOTARY CELL NEW DELHI	AKHIL KUMAR SINGH SUNIL VERMA GYANENDRA PRATAP YADAV	A.S.G.I.
404	LO	WRIC/1433/2026 (Lucknow)	SHARDA CHAUHAN VS B.S.N.L. NEW DELHI THRU. MANAGING DIRECTOR AND 3 OTHERS	I.M. PANDEY IST TARKESHWAR NATH SINGH	PRATUL KUMAR SRIVASTAVA
405	LO	WRIC/1435/2026 (Ambedkar Nagar) Notice no:L2026021965	RAM KARAN VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	SHASHANK SHEKHAR SHUKLA LALIT SHUKLA	C.S.C.
406	LO	WRIC/1438/2026 (Barabanki) Notice no:L2026022142	RAJ KUMARI VS STATE OF U.P. THRU. PRIN.SECY. REVENUE LKO. AND 2 OTHERS	GANGA PRASAD MISHRA SATJIT SINGH ABHINAV MISHRA	C.S.C.

407	LO	WRIC/1439/2026 (Lucknow) Notice no:L2026022109	MOHAMMAD AJAM VS U.O.I. THRU. CHIEF PASSPORT OFFICER NEW DELHI AND 2 OTHERS	ASHISH SHUKLA O.P. TIWARI GAURAV MISHRA	C.S.C. A.S.G.I.
408	LO	WRIC/1441/2026 (Rae Bareli) Notice no:L2026022155	SMT.MITHANA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. CIVIL SECTT. LKO. AND 5 OTHERS	CHANDRA KISHORE RAJESH KUMAR SHUKLA	C.S.C.
409	LO	WRIC/1442/2026 (Lucknow) Notice no:L2026022193	MEDISON HOSPITAL THRU.PROPRIETOR DR.MOHAMMAD SALIM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH FAMILY WELFARE LKO. AND 2 OTHERS	ANSHUMAN SINGH ASHOK KUMAR SINGH GEETIKA YADAV	C.S.C.
410	LO	WRIC/1444/2026 (Lucknow)	MOHD. SABIR SIDDIQUI VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 4 OTHERS	ISRAR AHMAD ANSARI VINOD KUMAR	APRAJITA BANSAL C.S.C.
411	LO	WRIC/1445/2026 (Lucknow) Notice no:L2026022178	BHAGAUTI PRASAD VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	SHADAB HAIDER RIZWAN HAIDER TANVEER HAIDER	C.S.C.
412	LO	WRIC/1446/2026 (Lucknow) Notice no:L2026022162	SHESH NARAYAN TIWARI VS UOI THRU. SECY. MINISTRY OF ROAD AND TRANSPORT HIGHWAY NEW DELHI 8 OTHERS	ADARSH PRATAP SINGH RAJA PRATAP SINGH	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
413	LO	WTAX/234/2026 (Lucknow) Notice no:L2026022113	GULSHAN ALI VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL LKO. AND 2 OTHERS	SHIVAM MISHRA	C.S.C.
414	LO	WTAX/235/2026 (Lucknow) Notice no:L2026022114	GULSHAN ALI VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE LKO. AND 2 OTHERS	SIDDHARTH NANDWANI	C.S.C.
415		WRIC/1496/2026 (Lucknow) Notice no:L2026022306	KANCHAN DEVI VS STATE OF U.P. THRU. PRIN.SECY. DEPTT . OF REVENUE LKO . AND 2 OTHERS	RAVINDRA KUMAR MISHRA PADUM NATH MISHRA	C.S.C.
416		WRIC/1498/2026 (Lucknow) Notice no:L2026022116	SUSHAMA VISHWKARMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 2 OTHERS	RAVINDRA KUMAR MISHRA PRADEEP KUMAR TRIPATHI PADUM NATH MISHRA	C.S.C.
417		WRIC/1501/2026 (Sultanpur) Notice no:L2026022333	AWADHESH KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOME LKO. AND 3 OTHERS	SATYENDRA NATH MISHRA	C.S.C.
418		WRIC/1504/2026 (Barabanki) Notice no:L2026022246	RAJU ENTERPRISES THRU. PROPRIETOR MOHAMMAD ALAM VS KOTAK MAHINDRA BANK LTD. THRU. BRANCH MANAGER LKO. AND 3 OTHERS	SANGEETA SINGH SIMI JHA ISHIKA SRIVASTAVA POONAM GOSWAMI	C.S.C.
419		WRIC/1505/2026 (Lucknow) Notice no:L2026022197	INSAAF E INQILAB ZINDABAD SOCIETY THRU. PRESIDENT JAVED VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 2 OTHERS	MUKESH KUMAR SHUKLA	C.S.C.

420	WRIC/1506/2026 (Faizabad) Notice no:L2026022251	RAJ RANI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA	C.S.C.
421	WRIC/1507/2026 (Lucknow) Notice no:L2026021208	VIJAY CHEMICAL INDUSTRIES THRU. DIRECTOR AJAY KUMAR VEMRA VS U.O.I. THRU. MINI. OF DRU. CONT. GENE.INDIA / D.G. HEALTH AND FAMILY WEL. NEW DELHI AND 5 OTHERS	SANTOSH KUMAR GUPTA	C.S.C. A.S.G.I.
422	WRIC/1508/2026 (Faizabad) Notice no:L2026022223	SUDHEER KUMAR SHUKL VS STATE OF U.P. THRU. PRIN. SECY. CANE DEVELOPMENT AND SUGAR INDUSTRY LKO. AND 2 OTHERS	DUSHYANT SINGH	C.S.C.
423	WRIC/1510/2026 (Lucknow) Notice no:L2026021557	SMT.GULNAZ FATIMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF ENERGY LKO AND 5 OTHERS	MANOJ KUMAR DIXIT BADRUS SAHAR	APRAJITA BANSAL MANISH JAUHARI C.S.C.
424	WRIC/1512/2026 (Gonda) Notice no:L2026022225	BHUSAILI VS DISTT. MAGISTRATE,GONDA AND 7 OTHERS	SATYA NARAYAN YADAV SANGEETA YADAV KAVITA YADAV	C.S.C.
425	WRIC/1514/2026 (Ambedkar Nagar) Notice no:L2026022033	PRADEEP VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SURYA PRAKASH SINGH	MOHAN SINGH C.S.C.
426	WRIC/1522/2026 (Pratapgarh) Notice no:L2026022334	RAM NARAYAN YADAV VS STATE OF U.P. THRU. PRIN. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 6 OTHERS	PADAM KANT MISHRA	C.S.C.
427	WRIC/1523/2026 (Bahraich) Notice no:L202602459	ABDUL WAHEED VS DISTRICT MAGISTRATE DISTT. BAHRAICH AND 2 OTHERS	SHWETABH SINGH KUNWAR VIRENDRA SINGH	MOHAMMED HAMZA SHAMIM C.S.C.
428	WRIC/1526/2026 (Lakhimpur Kheri) Notice no:L2026022247	MAN SUKH LAL VS STATE OF U.P. THRU. ADDL. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SANJEEV KUMAR DWIVEDI MAHESH KUMAR	DILIP KUMAR PANDEY C.S.C.
429	WRIC/1528/2026 (Lucknow)	AJAY GUPTA VS RESERVE BANK OF INDIA THRU. GOVERNOR GOVT. OF INDIA AND 3 OTHERS	SANJEEV KUMAR SHUKLA KANEER FATIMA	PRASHANT KUMAR SRIVASTAVA
430	WRIC/1532/2026 (Sultanpur) Notice no:L2026022231	KAUSHAR ALI AND ANOTHER VS DISTT. MAGISTRATE DISTT. SULTANPUR AND 7 OTHERS	ANIL KUMAR PANDEY	MOHAN SINGH C.S.C.
431	WRIC/1533/2026 (Barabanki) Notice no:L2026022271	SHIV KUMARI AND ANOTHER VS DISTRICT MAGISTRATE BARABANKI AND 4 OTHERS	VIRENDRA KUMAR SHUKLA SHYAM PRATAP SINGH	MOHAN SINGH C.S.C.
432	WRIC/1535/2026 (Lucknow) Notice no:L2026022273	RAM SURESH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 5 OTHERS	AMIT KUMAR CHANDRA KISHORE	DILIP KUMAR PANDEY C.S.C.
433	WRIC/1539/2026 (Lucknow)	ANKIT VS UNION OF INDIA THRU.SECY.MINISTRY OF ELEC. AND INFORMATION TECHNOLOGY NEW DELHI AND ANOTHER	KAUSHALENDRA K. TRIPATHI AVINASH TRIPATHI ALOK KUMAR YADAV	A.S.G.I.

434	WRIC/1541/2026 (Lucknow) Notice no:L2026022239	MOHAMMAD SOHAIL VS UNION OF INDIA THRU. PRIN. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SHAQUIEL AHMAD ASHWANI SINGH	C.S.C. A.S.G.I.
435	WRIC/1542/2026 (Amethi (csm Nagar)) Notice no:L2026022024	M/S RAZA TRADERS THRU.PROPRIETOR SRI RAZA HASAN VS DIST. MAGISTRATE AMETHI DIST. AMETHI AND 5 OTHERS	SERAJ AHMAD KHAN SHRI KANT YADAV	HIMANSHU SHEKHAR C.S.C.
436	WRIC/1543/2026 (Lucknow) Notice no:L2026022320	ANKIT PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO AND 4 OTHERS	VIRENDRA KUMAR DUBEY	C.S.C.
437	WRIC/1545/2026 (Lucknow) Notice no:L2026021727	M/S ROYAL KING INDUSTRY THRU. PROPRIETOR POONAM GUPTA VS STATE OF U.P. THRU. PRIN. SECY. FINANCE LKO. AND 4 OTHERS	ROSHAN KUMAR KHATRI SHASHVAT BHATT	AMIT SHARMA C.S.C.
438	WRIC/1546/2026 (Lucknow) Notice no:L2026022206	M/S SRC INFRAPROJECTS PVT. LTD.THRU. AUTH REPRESENTATIVE DEVENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SCIENCE AND TECHNOLOGY LKO. AND ANOTHER	RAHUL SINGH	PANKAJ KUMAR C.S.C.
439	WRIC/1549/2026 (Lucknow) Notice no:L2026022172	ARVIND KUMAR VS STATE OF U.P. THRU. PRIN . SECY. HOME LKO. AND 6 OTHERS	RAKESH KUMAR	C.S.C.
440	WRIC/1550/2026 (Rae Bareli) Notice no:L2026022263	JYALAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 8 OTHERS	RAJENDRA SINGH CHAUHAN SAURABH SINGH SHUBHAM SHUKLA	C.S.C.
441	WRIC/1551/2026 (Barabanki) Notice no:L2026022123	ANKUR VERMA VS STATE OF U.P. THRU. PRIN. SECY. (REVENUE) LKO. AND 5 OTHERS	ARSHAD SIDDIQUI SHAFaq FATIMA	C.S.C.
442	WRIC/1552/2026 (Amethi (csm Nagar)) Notice no:L2026022090	PUNAM KUMARI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE GOVT. CIVIL SECTT. LKO. AND 6 OTHERS	JAGDISH PRATAP PANDEY DURGESH VIJAY SRIVASTAVA	AVDHESH SHUKLA C.S.C.
443	WTAX/244/2026 (Lucknow) Notice no:L2026022041	M/S TARKESHWAR RAI SECURITY AGENCY THRU. AUTHORISED REPRESENTATIVE MR. ATUL UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. TAX REGISTRATION LKO. AND 2 OTHERS	PRASHANT SINGH	C.S.C.
444	WTAX/245/2026 (Lucknow)	M/S DAMROO ENTERPRISE THRU. ITS SHASHIKANT MISHRA VS COMMISSIONER OF CUSTOMS PREVENTIVE U.P. AND UTTARAKHAND APRAATYAKSH KAR BHAWAN LKO. AND 2 OTHERS	RAGHVENDRA P. SINGH	KULDEEPAK NAG (K.D.NAG)

AT 10:15 AM

HON'BLE JUSTICE SHEKHAR B. SARAF
HON'BLE JUSTICE MANJIVE SHUKLA

Additional List (From Sr.No. 3001 To Sr.No. 3150)

3001	TOP-10,PO	WRIC/11097/2023 (Sultanpur)	NANKA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. CIVIL SECTT. LKO. AND OTHERS	SURENDRA PRATAP SINGH SWARNIM PANDEY VARUN PRATAP SINGH AMIT KUMAR SINGH	AMIT JAISWAL OJUS LAW VARUN PANDEY C.S.C.
	With	WRIB-25995-2020 CONS/25995/2020 Sultanpur	VIVEK KUMAR SINGH AND OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION DIST. SULTANPUR ANDORS.	ALOK PANDEY SHIV DARSHAN R.U. PANDEY	AKANSHA DUBEY VARUN PRATAP SINGH AJAY PRATAP SINGH C.S.C.
	With	WRIB-765-2023 Sultanpur	SHIV SEWAK AND 14 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION, SULTANPUR AND 4 OTHERS	UMA SHANKAR SAHAI	SURENDRA PRATAP SINGH AMIT KUMAR SINGH SHIV PRASAD KUSHWAHA C.S.C.
3002	DF,TO P-10	WRIC/8294/2024 (Lakhimpur Kheri)	LIYAKAT ALI VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT., LUCKNOW AND 5 OTHERS	DILEEP KUMAR YADAV AJIT YADAV	C.S.C.
3003	DF,TO P-10	WRIC/10467/2024 (Sultanpur)	KUMUD SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 4 OTHERS	ADITYA TIWARI	C.S.C.
3004	DF,TO P-10	WRIC/5944/2025 (Faizabad)	LATA YADAV AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME AND 7 OTHERS	VIKAS YADAV ARPIT DWIVEDI	SURESH CHANDRA SRIVASTAVA C.S.C.
3005	DF,TO P-10	WRIC/11355/2025 (Barabanki)	RAJU AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 5 OTHERS	SANTOSH KUMAR YADAV MAMTA RAJ	DILIP KUMAR VERMA MOHAN SINGH C.S.C.
3006	PO	CEXAD/2/2025 (Lucknow)	PR. COMMISSIONER, CGST AND CENTRAL EXCISE LKO. VS PREM NARAYAN JAISWAL	KULDEEP SRIVASTAVA	
3007	PO	CEXAD/3/2025 (Lucknow)	PR.COMMISSIONER, CGST AND CENTRAL EXCISE LKO. VS NAVEEN JAIN	KULDEEP SRIVASTAVA	SHRESHTH SRIVASTAVA
3008	PO	WRIC/7002/2025 (Gonda)	UMESH VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE DEPTT. LKO. U.P. AND 3 OTHERS	PRASHANT KUMAR MISHRA NEELAM MISHRA	PANKAJ GUPTA C.S.C.
3009	PO	WRIC/7983/2025 (Faizabad)	DINESH KUMAR SONI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO AND 5 OTHERS	UMA KANT MISHRA KARUNA SHANKAR MISHRA ASHISH KUMAR SHUKLA	C.S.C.
3010	PO	WRIC/8525/2025 (Lucknow)	DR. AFROZ AHMAD KHAN AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ADDL. CHIEF SECY. MEDICAL AND HEALTH , LKO. AND OTHERS	AJEY SINGH	MOHD. ISLAM KHAN SABIR ALI C.S.C.

3011	PO	WRIC/8631/2025 (Lucknow)	SANJAY KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF EXCISE U.P. LKO. AND 3 OTHERS	AMIT SACHAN BRIJESH SINGH YADAV ABHISHEK SHUKLA	C.S.C.
3012	PO	WRIC/9063/2025 (Ambedkar Nagar)	SURESH KUMAR VS EXECUTIVE ENGINEER NIRMAN KHAND U.P. JAL NIGAM AMBEDKAR NAGAR AND 3 OTHERS	RANKAJ KUMAR VISHWAKARMA	PRAVEEN DWIVEDI JAIYESH BHOOSREDDY CHANDRA SHEKHAR SINHA RISHABH KAPOOR
3013	PO	WRIC/9089/2025 (Lucknow)	MEERA SRIVASTAVA AND ANOTHER VS PUNJAB AND SIND BANK THRU. ITS GENERAL MANAGER NEW DELHI AND 2 OTHERS	JAG PRASAD YADAV	SHARAD KUMAR SHUKLA
3014	PO E-File	WRIC/9118/2025 (Sultanpur)	SUKAI RAM VS STATE OF U.P. THRU PRIN.SECY. REVENUE U.P. LUCKNOW	ASHOK KUMAR CHANDRA PRAKASH ANUJ KUMAR SINGH	C.S.C.
3015	PO	WRIC/9337/2025 (Gonda)	VIJAY KUMAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	AMITESH PRATAP SINGH	C.S.C.
3016	PO	WRIC/11293/2025 (Lucknow)	SILVESTER GILBERT VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO AND 4 OTHERS	AYUSH PRATAP SINGH	C.S.C.
3017	PO	WRIC/12046/2025 (Lucknow)	YASHRAJ INFRACITY PRIVATE LIMITED THRU.AUTHORIZED SIGNATORY MR.RAVI KUMAR TEWARI VS STATE OF U.P. THRU. ADDL. CHIEF PRIN. SECY. TRANSPORT DEPTT. VIDHAN SABHA MARG LKO. AND 4 OTHERS	TUSHAR MITTAL RITIKA SINGH	C.S.C.

PRIORITY CASES

3018	PO	WRIC/10411/2024 (Lucknow)	VIDYAWATI @ VIDIYA DEVI AND 3 OTHERS VS STATE OF U.P. THRU. SECTT. DEPTT. OF REVENUE LKO. AND 4 OTHERS	YOGENDRA MISHRA VINAY KUMAR YADAV	SHIV PRASAD KUSHWAHA C.S.C.
3019	PO	WRIC/8595/2025 (Amethi (csm Nagar))	ASHA DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	RAVI PRATAP SINGH	C.S.C.
3020	PO	WRIC/8660/2025 (Ambedkar Nagar)	DAYA RAM AND ANOTHER VS U.O.I. THRU. SECY. MINISTRY OF TRANSPORT AND NATIONAL HIGHWAYS NEW DELHI AND 3 OTHERS	MADHULIKA YADAV DEVENDRA KUMAR SINGH MANISHA YADAV BEAUTY SINGH DIKSHA SINGH	C.S.C. A.S.G.I.
3021	PO	FAFO/357/2004 (Lucknow)	M/S KISAN SAHKRAI CHINI MILLS LTD. VS COMMISSIONER OF CENTRAL EXCISE LKO.	VIRENDRA MISHRA PRADEEP AGRAWAL	ANUJ SINGH DIPAK SETH

	With	FAFO-359-2004 Lucknow	M/S KISAN SAHKRAI CHINI MILLS LTD. VS COMMISSIONER OF CENTRAL EXCISE LKO.	PRADEEP AGRAWAL I.P. SINGH VIRENDRA MISHRA	DIPAK SETH RAJESH SINGH CHAUHAN ANUJ SINGH
	With	FAFO-360-2004 Lucknow	M/S KISAN SAHKRAI CHINI MILLS LTD. VS COMMISSIONER OF CENTRAL EXCISE LKO.	I.P. SINGH PRADEEP AGRAWAL VIRENDRA MISHRA	DIPAK SETH RAJESH SINGH CHAUHAN ANUJ SINGH
	With	(FAFO-361-2004) Lucknow Case Decided on 27/01/2009	M/S KISAN SAHKRAI CHINI MILLS LTD. VS COMMISSIONER OF CENTRAL EXCISE LKO.	PRADEEP AGRAWAL VIRENDRA MISHRA	DIPAK SETH RAJESH SINGH CHAUHAN
	With	FAFO-362-2004 Lucknow	M/S KISAN SAHKRAI CHINI MILLS LTD. VS COMMISSIONER OF CENTRAL EXCISE LKO.	PRADEEP AGRAWAL I.P. SINGH RAJESH SINGH CHAUHAN VIRENDRA MISHRA	DIPAK SETH ANUJ SINGH
3022	PO E-File	WRIC/11643/2010 MISB/11643/2010 (Lucknow) Division Bench Presided over By Hon'ble Shekhar B. Saraf, J. Not Before Hon'ble Sangeeta Chandra, J.	SMT. VEENA VARSHNEY AND ANOTHER VS STATE OF U.P.THROUGH THE SECY. HOUSING AND URBAN DEVP. LKO.	AJAY KUMAR SINGH ANURAG SRIVASTAVA DR L P MISHRA DWIJENDRA MISRA ASHISH CHANDRA ASTHANA	MUKUND TEWARI C.S.C.
3023	PO	WRIC/29770/2019 MISB/29770/2019 (Lucknow)	M/S HAMON COOLING SYSTEMS PVT.LTD.THURU.AUTH.SIGNATOR Y VS STATE OF U.P.THURU.PRIN.SECY.INSTITUTI ONAL FINANCE DEPTT.ANDORS	MUDIT AGARWAL DESH BANDHU BHARGAVA	C.S.C.
	With	WRIC-29635-2019 MISB/29635/2019 Lucknow	M/S HAMON COOLING SYSTEMS PVT.LTD.THURU.AUTHORISED SIGNATORY VS STATE OF U.P.THURU.PRIN.SECY.INSTITUTI ONAL FINANCE DEPTT.ANDORS	DESH BANDHU BHARGAVA MUDIT AGRAWAL	C.S.C.
3024	PO	WRIC/24811/2020 MISB/24811/2020 (Lucknow) Division Bench Presided Over By Hon'ble Shekhar B. Saraf, J Not Before Hon'ble Sangeeta Chandra, J.	SOC.FOR ADVANCEMENT OF ENVIRONMENTAL SC.THURU HON.PRES.AND ANR. VS STATE OF U.P.THURU PRIN.SECY. MEDICAL EDUCATION LKO AND ORS.	UTKARSH SRIVASTAVA LALTA PRASAD MISRA PIYUSH PATHAK	MAYANKAR SINGH NEERAJ KUMAR RAI SHACHINDRA PRATAP SINGH KSHITIJ MISHRA VISHNU KUMAR MISRA C.S.C.
3025	PO	WRIC/362/2021 MISS/362/2021 (Lucknow)	BUNDELKHAND INDUSTRIES THRU.PROPRIETOR ANIL KUMAR GUPTA VS STATE OF U.P. THRU.SECRETARY GEOLOGY AND MINING DEPTT.LKO.ANDORS	PUSHPILA BISHT	C.S.C.
	With	CAPL-753-2024 Lucknow	RAMESH SINGH CHAUHAN VS ANUJ KUMAR PANDEY, EXECUTIVE DIRECTOR, U.P. STATE EMPLOYEES WELFARE CORPORATION LTD. LKO.	VIVEK VERMA DEVASHISH BHATT	PRAFULLA TIWARI
3026	PO	WRIC/3127/2021 MISB/3127/2021 (Lucknow)	SMT. RABIA BEGUM AND ORS. VS U.O.I.THURU SECY. PETROLEUM AND NATURAL GAS MINISTRY AND ORS.	ANURAG VIKRAM	ARVIND KUMAR MANISH JAUHARI A.S.G.

	With	WRIC-4498-2015 MISB/4498/2015 Lucknow	SMT. RABIA BEGUM AND 2 ORS. VS UNION OF INDIA THRU.SECY.PETROLEUM AND NATURAL GAS AND 4 ORS.	VISHNU DEV SHUKLA SHESH VERMA	ARPIT KUMAR MANISH JAUHARI A.S.G.
3027	PO E-File	WRIC/16227/2021 MISB/16227/2021 (Hardoi)	AJAY KUMAR RASTOGI VS STATE OF U.P.THRU.LEGAL REMEMBERANCER/SECY.LAWA NDJUSTICE AND ORS	ANURAG NARAIN SRIVASTAVA PAVAN VERMA SHAIENDRA KUMAR MISRA	MOHD. ATEEQ KHAN MANOJ KUMAR MISRA C.S.C.
	With	WRIC-4276-2024 Hardoi	AJAY KUMAR RASTOGI VS STATE OF U.P. THRU. LEGAL REMEMBERANCER/ SECY. MINISTRY OF LAW AND JUSTICE, LKO. AND OTHERS	SHAIENDRA KUMAR MISRA ANURAG NARAIN SRIVASTAVA	MANOJ KUMAR MISRA C.S.C.
3028	PO	WRIC/17350/2021 MISB/17350/2021 (Lucknow)	VINDHYACHAL PATHAK VS STATE OF U.P.THRU CHIEF SECY.TO GOVT. OF U.P. LUCKNOW AND ORS.	PRABHAT KUMAR UPADHYAY VIJAYENDRA PRAKASH TRIPATHI RADHIKA KASHYAP AMIT KUMAR SINGH	C.S.C.
3029	PO	WRIC/18916/2021 MISB/18916/2021 (Lucknow)	RAM RAJ VS STATE OF U.P.THRU. SECY. ENERGY DEPTT. LKO. AND ORS.	TRILOKI NATH YADAV	NEERAV CHITRAVANSHI NISHANT SHUKLA SANJAY YADAV C.S.C.
3030	LAFP	WRIC/23174/2021 MISS/23174/2021 (Lucknow)	M/S PHONEX CONSTRUCTION THRU. PROP. UDAY PRATAP SINGH AND ANR. VS STATE OF U.P. THRU. SECY. GEOLOGY AND MINING LKO.AND ANR.	PUSHPILA BISHT SHISHIR CHANDRA AJAY KUSHWAHA VIKAS SHARMA	C.S.C.
3031	PO	WRIC/23431/2021 MISB/23431/2021 (Lucknow)	DAVBRAT YADAV VS STATE OF U.P. THRU PRIN.SECY. ENERGY LUCKNOW AND ORS.	MADAN GOPAL TRIPATHI SADHU SHARAN CHAUBEY ABHA SRIVASTAVA	AMARJEET SINGH RAKHARA C.S.C.
3032	PO	WRIC/24723/2021 MISB/24723/2021 (Lucknow)	KESHAV RAM AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND ORS.	DURGENDRA KUMAR TIWARI	C.S.C.
3033	PO	WRIC/28379/2021 MISB/28379/2021 (Lucknow)	HARISH CHANDRA VS STATE OF U.P. THRU PRIN.SECY. HOME AND ORS.	POONAM SAROJ ATUL KUMAR YADAV ARVIND YADAV VED PRAKASH YADAV	C.S.C.
3034	PO	WRIC/29885/2021 MISB/29885/2021 (Rudraprayag)	SHIKSHIT YUVA SEWA SAMITI THRU.GOPAL KRISHNA AGARWAL AND ORS. VS U.O.I. THRU. SECY. HUMAN RESOURCE NEW DELHI AND ORS.	AGENDRA SINHA	VARUN PANDEY A.S.G. C.S.C.
3035	PO	CMRA/134/2022 (Lucknow) A.B.	U.P. RAJYA KATAI MILLS MAJDOOR MORCHA, AYODHYA THRU.SECY.RADHEYSHYAM AND ORS (IN WRIC 4010 OF 1991) VS STATE OF U.P. THRU. LABOUR SECRETARY U.P. GOVT. CIVIL SECRETARIAT , LKO. AND OTHERS	MAHENDRA PRATAP SINGH	
3036	PO	WRIC/114/2022	AMRIT BOTTLERS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE ABHISHEK KUMAR TRIPATHI VS STAE OF U. P THROUGH CHIEF SECY. GOVERNMENT OF CIVIL SECRETARIAT, LKO AND OTHERS	SHOBHIT SINGH KAMAKHYA GUPTA ABHISHEK DHAON AVDHESH SHUKLA ABDUL SHADAB KHAN KAPIL MISRA PARESH MISHRA SR. ADVOCATE ARVIND KUMAR SHUKLA	C.S.C.

3037	PO	WRIC/519/2022 (Lucknow)	SHUKH RAM AND OTHERS VS STATE OF UP THRU.SECY. DEPT.PF HOUSING AND URBAN PLANNING AND 4 OTHERS	RAJ KUMAR MISHRA AKSHAY KUMAR SINGH PALAK JAWA	C.S.C.
3038	PO E-File	WRIC/765/2022 (Gonda)	GENDA DEVI ALIAS GYANWATI ALIAS DULARI AND ORS. VS STATE OF U.P.THROUGH PRINCIPAL SECRETARY, REVENUE DEPARTMENT, CIVIL SECRETARIAT, LUCKNOW AND ORS.	PRABHU SHARAN	C.S.C.
3039	LAFP	WRIC/2970/2022 (Lucknow)	M/S LIFE LINE MEDICAL AND SURGICAL HEALTHCARE CENTRE THRU. ITS DIRECTOR DR. AMIT AND ANOTHER VS UNION OF INDIA THRU. SECY. MINIS. OF LABOUR AND EMPLOY. AND 4 OTHERS	MURLI MANOHAR SRIVASTAVA	AMBRISH RAI VASHU DEO MISHRA C.S.C. A.S.G.I.
3040	PO	WRIC/3245/2022 (Shravasti)	ASHA RAM VS STATE OF U.P. THRU. D.M. ,SHRAWASTI AND ANOTHER	DHIRAJ CHAURASIYA	C.S.C.
3041	LAFP	WRIC/4181/2022 (Lucknow)	RAM KEWAL UPADHYAY VS STATE OF U.P. THRU. COLLECTOR, SULTANPUR AND OTHERS	SUDHAKAR MISHRA	ALOK SAXENA C.S.C.
3042	PO	WRIC/4469/2022 (Lucknow)	RINKI DEVI,MINOR, UNDER THE GUARDIANSHIP OF THEIR REAL UNCLE CHANDAN KIRT AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE U.P. SHASAN, CIVIL SECRT. LKO. AND OTHERS	VINAY KUMAR SINGH GYANENDRA KUMAR	SHIV SHARAN LAL MAURYA KAPISH SRIVASTAVA C.S.C.
3043	PO	WRIC/4516/2022 (Lucknow)	SONU ALIAS FAIZUL HASAN VS COLLECTOR DISTRICT LUCKNOW AND OTHERS	MOHD. SABIR FAROOQUI	APRAJITA BANSAL C.S.C.
3044	PO	WRIC/5258/2022 (Lucknow)	JITENDRA KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYAT RAJ DEPTT. , CIVIL SECRT. LKO. AND OTHERS	RAM SINGH	NEERAJ CHAURASIYA C.S.C.
3045	PO	WRIC/5614/2022 (Ambedkar Nagar)	PRAMILA DEVI VERMA VS STATE OF U.P. THRU. D.M. AMBEDKAR NAGAR AND OTHERS	MAHENDRA PRATAP VERMA	C.S.C.
3046	PO	WRIC/5814/2022 (Sultanpur)	RAJNEESH VS HINDUSTAN PETROLEUM CORP. LTD. THRU. ITS REGIONAL MANAGER AND 5 OTHERS	LAKSHMANA SINGH	C.S.C. PUSHPILA BISHT
	With	WRIC-5831-2022 Lucknow	SANJAY PRATAP SINGH VS HINDUSTAN PETROLEUM CORPORATION LTD. LKO. THRU. ITS REGIONAL MANAGER AND OTHERS	ASHUTOSH SINGH GAURAV MEHROTRA LAKSHMANA SINGH	C.S.C. PUSHPILA BISHT
3047	PO	WRIC/6027/2022 (Shravasti)	MOHD. SHAREEF VS STATE OF U.P. THRU.PRIN.SECY.REVENUE DEPTT. AND 5 OTHERS	MAHESH KUMAR	C.S.C.

3048	PO E-File	WRIC/6229/2022 (Barabanki)	SMT. ANJU CHATURVEDI AND 2 OTHERS VS STATE OF U.P. THRU COLLECTOR BARABANKI AND ORS.	SATISH KUMAR MISRA	MANISH MISRA C.S.C.
3049	PO	WRIC/6238/2022 (Lucknow)	SMT. RADHA DEVI VS STATE OF U.P. THRU. SECY. REVENUE , CIVIL SECRT. U.P. LKO. AND OTHERS	MANISH KUMAR SRIVASTAVA SAROJ KUMARI	C.S.C.
3050	PO	WRIC/6285/2022 (Lucknow)	DEVENDRA PRATAP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. IRRIGATION DEPTT. CIVIL SECTT. LKO. AND 4 OTHERS	NRIPENDRA MISHRA	C.S.C.
3051	LAFP	WRIC/6889/2022 (Lucknow)	APOLLOMEDICS INTERNATIONAL LIFESCIENCES LTD. THRU. ITS AUTHORISED PERSON SANJAY SINGH VS U.P. COMMISSION FOR MINORITIES THRU. ITS CHAIRMAN AND 2 OTHERS	MURLI MANOHAR SRIVASTAVA	MOHD. ISLAM KHAN
3052	PO	WRIC/7124/2022 (Barabanki)	ASHA SINGH AND OTHERS VS STATE OF U.P. THRU. ITS PRIN. SECY. HOME DEPTT. GOVT. OF U.P. CIVIL SECRT. LKO. AND OTHERS	SAURABH SHANKAR SRIVASTAVA	MOHAN SINGH C.S.C.
3053	PO	WRIC/7513/2022 (Amethi (csm Nagar)) Recall 15/2022 in WRIC/1007876/2015	AHMAD JAMAL QADIREE AND ANOTHER VS STATE OF U.P. THRU.PRIN.SECY.REVENUE CIVIL SECRT. LUCKNOW AND OTHERS	RANJIT YADAV KRIPA SHANKAR YADAV MOHAMMAD EHTESHAM KHAN SATENDRA KUMAR SINGH PARESH KUMAR SINGH	PRASHANT KUMAR SRIVASTAVA C.S.C.
	With	(WRIC-1007876-2015) MISS/7876/2015 Lucknow Case Decided on 12/09/2022	AHMAD JAMAL QADIREE AND ANOTHER VS DEBT RECOVERY APPELLATE TRIBUNAL ALLAHABAD AND ORS.	MOHAMMAD EHTESHAM KHAN VIKAS VERMA RANJIT YADAV PARESH KUMAR SINGH SATENDRA KUMAR SINGH SHASHANK PATHAK FAROOQ AHMAD	SUNEET KUMAR SHARMA MANEESH PANDEY PRASHANT K.SRIVASTAVA
3054	PO	WRIC/7655/2022 (Lucknow)	SURYA BALI SINGH VS UNION OF INDIA THRU. SECY. MINISTRY OF OIL AND NATURAL GAS NEW DELHI AND OTHERS	ASIM KUMAR SINGH CHANDRA BHUSHAN PANDEY	ANKIT PANDE GANTAVYA S M SINGH ROYEKWAR SARVESH KUMAR DUBEY A.S.G.I.
3055	LAFP	WRIC/8235/2022 (Lucknow)	RAHMAT ULLAH KHAN VS UNION OF INDIA THRU. SECY. MINISTRY OF HEALTH AND FAMILY WELFARE, NEW DELHI AND OTHERS	FAROOQAHMAD	A.S.G.I.
3056	PO	WRIC/8457/2022 (Rae Bareli)	SUNITA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 3 OTHERS	ALOK KUMAR SRIVASTAVA	C.S.C.
3057	PO	WRIC/9463/2022 (Lucknow)	DR. MOHD. KAMRAN VS STATE OF U.P. THRU. CHIEF SECY. GOVT. U.P. AND 5 OTHERS	PRAMOD KUMAR SHUKLA ASHISH KUMAR MISHRA ARVIND KUMAR TEWARI	AKBAR AHMED KUNAL SHAH ANUJ TAANDON SACHIN UPADHYAY SHIVENDRA S SINGH RATHORE RAKESH KUMAR CHAUDHARY C.S.C.

3058	PO	WRIC/9563/2022 (Lucknow)	MAHESH PRASAD AND ANOTHER VS D.M. , HARDOI AND OTHERS	PRABHAKAR SRIVASTAVA VIJAY KUMAR	HARI NAM SINGH C.S.C.
3059	PO	WTAX/112/2022 (Lucknow)	U.P. MEDICAL COUNCIL LUCKNOW (U.P.) THRU. REGISTRAR VS UNION OF INDIA THRU. SECY. MINISTRY OF FINANCE , NEW DELHI AND OTHERS	GYANENDRA KUMAR SRIVASTAVA	ANUJ SINGH RATNESH LAL RATNESH KUMAR SRIVASTAVA DIPAK SETH A.S.G.I.
3060	PO	FAPL/177/2023 (Lucknow) Division Bench Presided Over By Hon'ble Shekhar B. Saraf, J. Not Before Hon'ble Sangeeta Chandra, J.	SMT. DISHA KAPOOR ALIAS DISHA TANDON VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. CIVIL SECRT. LKO. AND ANOTHER	ARVIND KUMAR TRIPATHI SANJAY KUMAR S.P. SINGH SOMVANSHI	SHASHANK SHEKHAR SHUKLA LALTA PRASAD MISRA
3061	LAFP	WRIC/568/2023 (Gonda)	BABA SURENDRA DAS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE U.P. CIVIL SECRT. LKO. AND OTHERS	VIJAY NATH PANDEY	PANKAJ GUPTA C.S.C.
3062	PO	WRIC/1651/2023 (Gonda)	KRISHNA PRASAD VS STAE OF U.P. THRU. ADDL. SECY. DEPTT. OF HOME CIVIL SECRT. LKO. LKO. AND OTHERS	ASHISH KUMAR SINGH ASHWINI KUMAR OJHA ASHOK KUMAR BHATNAGAR NANDINI PANDEY DILEEP SINGH	AKSHAY KUMAR SINGH RUCHIR C.S.C.
3063	LAFP	WRIC/6824/2023 (Lucknow)	DEVKI SINGH ALIAS DEVKI DEVI VS STATE OF U.P. THRU. CHIEF SECY. GOVT. OF U.P. CIVIL SECRT. LKO. AND OTHERS	ABHISHEK SINGH	C.S.C.
3064	PO	WRIC/10649/2023 (Lucknow)	IMAMBADA AGHA BAQAR IS A WAQF , LKO. THRU. MUTAWALLIYAR KISHWAR JAHAN AND ANOTHER VS STATE OF U.P. MINISTRY OF MINORITY WELFARE AND WAQF THRU. PRIN. SECY. CIVIL SECRT. LKO. AND OTHERS	MOHD. MURTAZA HASAN MOHD. NAEEM SHAMSHAD AHMAD KHAN SADIYA KHAN ANSHUMAN SRIVASTAVA	SAIYED AFZAL ABBAS RIZVI C.S.C.
3065	PO	WRIC/1757/2024 (Barabanki)	SMT. RABBUL NISHA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE GOVT. OF U.P. CIVIL SECRT. LKO. AND OTHERS	RINKU VERMA	C.S.C.
3066	PO	WRIC/2656/2024 (Lakhimpur Kheri)	SMT. DULARI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE U.P. GOVT. LKO. AND 2 OTHERS	RINKU VERMA	C.S.C.
3067	PO	WRIC/2946/2024 (Unnao)	SMT. SHIV DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE U.P. GOVT. CIVIL SECRT. LKO. AND 2 OTHERS	RINKU VERMA ARVIND KUMAR AJEET KUMAR	C.S.C.
3068	PO	WRIC/3178/2024 (Lucknow)	M/S SARANG INFRATECH,LKO. THRU. PROPRIETOR IMRAN HASSAN SIDDIQUI VS STATE OF U.P. THRU. SPECIAL SECY. DEPTT. OF GEOLOGY AND MINING/REVISIONAL AUTHORITY,LKO. AND 2 ORS.	SHISHIR CHANDRA	C.S.C.
3069	PO	WRIC/3329/2024 (Lucknow)	MUKESH JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 2 OTHERS	ANIL KUMAR MAURYA ARAPANA SINGH VISHAL KUMAR UPADHYAY	AMIT CHOWDHRY C.S.C.

3070	PO	WRIC/4273/2024 (Lucknow)	SAROJ KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. GOVT. LKO. AND OTHERS	RINKU VERMA AJEET KUMAR	C.S.C.
3071	PO	WRIC/5816/2024 (Pratapgarh)	SMT. RUMA PATEL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. GOVT. LKO. AND OTHERS	RINKU VERMA	C.S.C.
3072	PO	WRIC/5927/2024 (Pratapgarh)	VIJAI KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. GOVT. LKO. AND OTHERS	RINKU VERMA	C.S.C.
3073	PO	WRIC/6340/2024 (Pratapgarh)	SMT. ASHA DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND 2 OTHERS	RINKU VERMA ANJALI VERMA	C.S.C.
3074	PO	WRIC/6377/2024 (Pratapgarh)	AMRESH KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE GOVT. LKO. AND 2 OTHERS	RINKU VERMA ANJALI VERMA	C.S.C.
3075	LAFP	WRIC/6516/2024 (Lucknow)	DEEPIKA SINGH VS UNION OF INDIA THRU. SECY. MINISTRY PETROLEUM AND NATURAL GASES , NEW DELHI AND OTHERS	NISHANT PANDEY AVINASH SINGH VISHEN	K. L.YADAV MANISH JAUHARI A.S.G.I.
3076	DF	WRIC/6700/2024 (Lucknow)	BABULAL VS STATE BANK OF INDIA , ALAMBAGH , LKO. THRU. AUTHORISED OFFICER / BRANCH MANAGER AND OTHERS	KARUNA SHANKAR BAJPAI UMA KANT MISHRA	ARTI GANGULY HEMANT KUMAR MISHRA RAJESH TIWARI KUMAR JAIKRIT ANURAG SRIVASTAVA
3077	PO	WRIC/6759/2024 (Pratapgarh)	RAM LAL PRAJAPATI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND OTHERS	RINKU VERMA	C.S.C.
3078	LAFP	WRIC/7003/2024 (Lucknow)	MANJU @ MANJU YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF PANCHAYAT RAJ LKO. AND 6 OTHERS	JANARDAN DIXIT	AAKASH SINGH C.S.C.
3079	PO	WRIC/7248/2024 (Unnao)	SMT. MAYA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 2 OTHERS	ANJALI VERMA RINKU VERMA	C.S.C.
3080	LAFP	WRIC/8044/2024 (Lucknow)	PARVEZ KHAN VS U.P. SUNNI CENTRAL WAQF BOARD , LKO. THRU. CHAIRMAN AND 2 OTHERS	APOORVA TEWARI HARI SHANKAR AKRITI AGARWAL	SYED ANZHAR HUSSAIN SYED AN AASIF RAZZAQUE KHAN FARHAN HABIB
3081	LAFP	WRIC/8253/2024 (Lucknow)	C/M M.D.A CHILDREN PUBLIC LAGHU MADHYAMIK VIDYALAYA THRU. MANAGER MOHD. ALAM VS UNION OF INDIA THRU. SECY. MINISTRY OF EDUCATION AND 3 OTHERS	SANJAY KUMAR SINGH	C.S.C. A.S.G.I.
3082	LAFP	WRIC/8381/2024 (Lucknow)	U.P. PURVA SAINIK KALYAN NIGAM LTD. THRU. ASST. GENERAL MANAGER (OPERATIONS) AGRA VS UNION OF INDIA MINISTRY COMMUNICATION DEPTT. OF POST THRU. SECY. AND 4 OTHERS	NIRMIT SRIVASTAVA SUYASH MANJUL VIBHANSHU SRIVASTAVA	A.S.G.I.

3083	LAFP	WRIC/8906/2024 (Lucknow)	SEMMA BHARTI VS STATE OF U.P. THRU. CHIEF SECY. U.P. LKO. AND ANOTHER	SARJOO RAM MAMTA RAWAT RAVI KANT AKLAVYA CHANDAN PRASAD	C.S.C.
3084	LAFP	WRIC/10084/2024 (Lakhimpur Kheri)	RAJKARAN SINGH VS STATE OF U.P. THRU. THE PRIN. SECY. REVENUE LKO. AND 6 OTHERS	NEELAM PANDEY	DILIP KUMAR PANDEY C.S.C.
3085	LAFP	WRIC/10126/2024 (Lucknow) Not Before Hon'ble Rajan Roy, J.	SMT. KARUNA VAISH VS U.P. SAHKARI AWAS NIRMAN EVAM VITT NIGAM LTD THRU. MANAGING DIRECTOR AND ANOTHER	NINNIE SHRIVASTAVA SUSHMA SHUKLA MUKUL MISRA	AKBER AHMAD ANUJ KUDESIA
3086	PO	WTAX/61/2024 (Lucknow)	M/S HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PVT. LTD. THRU. AUTH. SIGNATORY, GAUTAM BUDDHA NAGAR VS ADDL.COMM. OFFICE PRIN.COMM. (BRANCH ADJUDICATION) C.G.S.T. AND CENTRAL EXCISE, LKO. AND 2 OTHERS	ANUJ SINGH NEEL KAMAL MISHRA	SAURABH YADAVA A.S.G.I. C.S.C. DIPAK SETH
3087	PO	WTAX/79/2024 (Lucknow) Bench Presided Over By Hon'ble Shekhar B. Saraf, J. Not Before Hon'ble Sangeeta Chandra, J.	RAJAT SAHAI VS UNION OF INDIA THRU. SECY. GOVT. OF INDIA MINISTRY FINANCE INCOME TAX DEPTT., NEW DELHI AND ANOTHER	SHISHIR SRIVASTAVA LALTA PRASAD MISRA NIDA NAVI SYED ZULFIQAR HUSAIN NAQVI	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI A.S.G.I.
	With	WTAX-88-2024 Lucknow	EVELYN INFRACON LLP. THRU. ITS AUTH. REPRESENTATIVE MR. RAJANEESH SINGH VS UNION OF INDIA, MINISTRY FINANCE DEPTT.REVENUE CENTRAL BOARD DIRECT TAXES, NEW DELHI AND OTHERS	RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
	With	WTAX-89-2024 Lucknow	TERRE NORMS INDIA PVT. LTD. NEW DELHI THRU. AUTHORISED REPRESENTATIVE MR. RAJANEESH SINGH VS UNION OF INDIA, MINISTRY OF FINANCE DEPTT. OF REVENUE, CBDT , NEW DELHI AND OTHERS	RISHABH RAJ RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
	With	WTAX-90-2024 Lucknow	SAISTUTI VENTURES LLP, NEW DELHI THRU. ITS AUTH. REPRESENTATIVE MR. AMIT KUMAR PANDEY VS UNION OF INDIA , MINISTRY OF FINANCE DEPTT. OF REVENUE , CBDT , NEW DELHI AND OTHERS	RISHABH RAJ RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
	With	WTAX-91-2024 Lucknow	TILICHO INFRADEVELOPERS INDIA PVT. LTD. NEW DELHI THRU. AUTHORIZED REPRESENTATIVE MR. SATISH KUMAR VS UNION OF INDIA MINISTRY OF FINANCE DEPTT. REVENUE , CBDT , NEW DELHI AND OTHERS	RISHABH RAJ RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.

With	WTAX-92-2024 Lucknow	TRAPEZIUM INFRA INDIA PVT. LTD. NEW DELHI THRU. AUTH. REPRESENTATIVE MR. AMIT KUMAR PANDEY VS UNION OF INDIA , MINISTRY OF FINANCE DEPT. OF REVENUE CBDT NEW DELHI AND OTHERS	MUDIT AGARWAL RISHABH RAJ RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA NEERAV CHITRAVANSHI KUSHAGRA DIKSHIT A.S.G.I.
With	WTAX-93-2024 Lucknow	PONTIAC INFRA INTERNATIONAL PVT. LTD. , NEW DELHI THRU. ITS AUTH. REPRESENTATIVE MR. SATISH KUMAR VS UNION OF INDIA , MINISTRY OF FINANCE DEPTT. OF REVENUE , CBDT , NEW DELHI AND OTHERS	RISHABH RAJ RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
With	WTAX-94-2024 Lucknow	EMBLAZON PROPERTIES LLP, NEW DELHI THRU. AUTHORIZED REPRESENTATIVE MR. RAJNEESH SINGH VS UNION OF INDIA , MINISTRY OF FINANCE DEPTT. OF REVENUE, CBDT , NEW DELHI AND OTHERS	RADHIKA SINGH ATMA RAM VERMA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
With	WTAX-310-2024 Lucknow	TILICHO VENTURES, LTD. LIABILITY PARTNERSHIP FIRM. THRU. AUTHORIZED REPRESENTATIVE RAJNEESH SINGH VS UNION OF INDIA MINISTRY OF FINANCE DEPTT. OF REVENUE CENTRAL BOARD DIRECT TAXES DELHI AND 2 OTHERS	RADHIKA SINGH	KUSHAGRA DIKSHIT A.S.G.I.
3088 PO	WTAX/104/2024 (Lucknow)	M/S EASTMAN AUTO AND POWER LTD. THRU. AUTHORIZED REPRESENTATIVE MR. MANISH SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE U.P. GOVT. LKO. AND OTHERS	SIDDHARTH NANDWANI	C.S.C.
3089 PO	WTAX/268/2024 (Lucknow)	M/S JNK AUTOMOBILES (P) LTD. THRU. AUTH. REPRESENTATIVE MR. MOHIT YADAV VS UNION OF INDIA THRU. SECY. DEPTT. OF REVENUE MINISTRY OF FINANCE LKO. AND 2 OTHERS	RAJAT GANGWAR	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
3090 PO	CUSA/11/2025 (Allahabad)	SHRI SHIVRAJ PRADIP SASE VS COMMISSIONER OF CUSTOMS APPEALS GOMTI NAGAR LKO. AND ANOTHER	PAWAN VERMA KANCHAN ARVIND KUMAR MAURYA	ANINDYA SHASTRI DIPAK SETH
3091 PO E-File	IAPL/7/2025 (Lucknow)	ASSISTANT COMMISSIONER OF INCOME TAX (EXEMPTION) LUCKNOW VS ALLAHABAD DEVELOPMENT AUTHORITY, CIVIL LINES PRAYAGRAJ THRU AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
3092 PO E-File	IAPL/9/2025 (Lucknow)	PR. COMMISSIONER OF INCOME TAX -1, LUCKNOW VS RUPALI MITTAL	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	

3093	PO E-File	IAPL/10/2025 (Lucknow)	PR. COMMISSIONER OF INCOME TAX 1 LUCKNOW VS U.P. PROJECTS CORPORATION LTD. LUCKNOW THRU AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	YOGESH CHANDRA SRIVASTAVA
3094	PO E-File	IAPL/11/2025 (Lucknow)	ASSISTANT COMMISSIONER OF INCOME TAX (EXEMPTION), LUCKNOW VS ALLAHABAD DEVELOPMENT AUTHORITY, THROUGH ITS AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
3095	PO E-File	IAPL/12/2025 (Lucknow)	DY. COMMISSIONER OF INCOME TAX (EXEMPTION) LUCKNOW VS M/S AYODHYA DEVELOPMENT AUTHORITY, THROUGH ITS AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
3096	PO	IAPL/15/2025 (Lucknow)	M/S U.P. AWAS EVAM VIKAS PARISHAD LKO. VS INCOME TAX OFFICER 2(3) RANGE 2 LKO.	MANISH MISRA	KUSHAGRA DIKSHIT
	With	IAPL-14-2025 Lucknow	M/S U.P. AWAS EVAM VIKAS PARISHAD LKO. VS INCOME TAX OFFICER - 2(3),RANGE -2 LKO.	MANISH MISRA	KUSHAGRA DIKSHIT
3097	PO E-File	IAPL/16/2025 (Lucknow)	PR. COMMISSIONER OF INCOME TAX-1 VS RUPALI MITTAL	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
	With	IAPL-8-2025 Lucknow	PR. COMMISSIONER OF INCOME TAX -1, LUCKNOW VS RUPALI MITTAL	NEERAV CHITRAVANSHI KUSHAGRA DIKSHIT	
3098	PO	WRIC/251/2025 (Ambedkar Nagar)	SHAIKH AKHTARUNNISHA MOHAMMAD SHEKHAWAT VS U.P. POWER CORP. LTD. THRU. CHAIRMAN LKO. AND 3 OTHERS	KM.RACHNA MISHRA ANIL KUMAR VERMA MOHAMMAD SOHAIL KHAN	MANISH JAUHARI NEERAV CHITRAVANSHI
3099	PO	WRIC/408/2025 (Unnao)	BABOOLAL SINGH @ BABULAL SINGH AND ANOTHER VS THE UNION OF INDIA THRU. ITS SECY.MINISTRY OF POWER AND 5 OTHERS	SUKHVEER SINGH	C.S.C. APRAJITA BANSAL PUNEET CHANDRA A.S.G.I.
3100	LAFP	WRIC/1519/2025 (Ambedkar Nagar)	VINOD KUMAR UPADHYAYA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 3 OTHERS	GHULAM MOHAMMAD KAMIL SAPNA MANOJ KUMAR SHANKAR LAL PANDEY VIVEK KUMAR TRIPATHI SUNIL KUMAR BABU RAM	C.S.C.
3101	PO	WRIC/1896/2025 (Rae Bareli)	RINKU KUMAR VS DISTRICT MAGISTRATE RAIBARELI AND ANR.	SUMAN LATA ANITA SINGH	C.S.C.
3102	PO	WRIC/2050/2025 (Rae Bareli)	NANDLAL GODIYA VS STATE OF U.P. THRU. REVENUE DEPTT. U.P. GOVT. LKO. AND 3 OTHERS	SUMAN LATA ANITA SINGH	SATISH CHANDRA KASHISH C.S.C.
3103	PO	WRIC/2277/2025 (Pratapgarh)	KULHA DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE GOVT. OF U.P. LKO AND 2 OTHERS	RINKU VERMA	C.S.C.

3104	PO	WRIC/2966/2025 (Gonda)	MAYA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	GEETA MISHRA AMBRISH KUMAR DWIVEDI	PANKAJ GUPTA C.S.C.
3105	LAFP	WRIC/3402/2025 (Gonda)	VAIBHAV SINGH VS BAR COUNCIL OF U.P. THRU. CHAIRMAN, PRAYAGRAJ AND OTHERS	RAVINDRA KUMAR SINGH ARPIT DWIVEDI MANOJ KUMAR MISHRA	SHARAD PATHAK SUBHASH CHANDRA PANDEY
3106	PO	WRIC/3527/2025 (Lucknow)	ATMBODH ASHRAM ADHYAKSHA SHRI CHYASAR ASHRAM SANSKRITI VIDYALAYA THRU. ADHYAKSH SANT RADHE SWAMI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND OTHERS	DURGESH KUMAR TIWARI	C.S.C.
3107	LAFP	WRIC/3849/2025 (Lucknow)	AMRITANJALI ASSOCIATES THRU. PROPRIETOR AMIT KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PUBLIC WORKS DEPTT. LKO. AND 3 OTHERS	PRADEEP KUMAR SRIVASTAVA ATUL DIXIT	C.S.C.
3108	PO	WRIC/4650/2025 (Lucknow)	M/S NIMBUS PIPES LTD. THRU. AUTHORIZED SIGNATORY SRI PRAVIN KUMAR LATH VS STATE OF U.P. THRU. PRIN. SECY. NAMAMI GANGE AND RURAL WATER SUPPLY DEPTT. LKO. AND 3 OTHERS	ROHIT MISHRA NISHANT MISHRA	UTSAV MISHRA C.S.C.
3109	LAFP	WRIC/5010/2025 (Lucknow)	KANCHAN PRABHA AND ANOTHER VS DISTT. MAGISTRATE, LKO. AND ANOTHER	ATUL DIXIT GYANESH BAJPAI	SANJEEV SINGH SHOBHIT MOHAN SHUKLA C.S.C.
3110	PO	WRIC/5043/2025 (Lucknow)	DEVI SANSTHAN THRU. MS YUSRA FATIMA MANAGER AND COMPANY SECY. OF DEVI SANSTHAN VS UNION OF INDIA THRU SECY. MINISTRY OF HOME AFFAIRS NEW DELHI AND 2 OTHERS	SURANGAMA SHARMA JAGRITI VASHISHT	RAJ KUMAR SINGH A.S.G.I.
Chapter 12 Rule 4					
3111	PO	WRIC/5267/2025 (Pratapgarh)	M/S BHOLA KHAN CONSTRUCTION SOLE PROPRIETORSHIP FIRM REP. BY M. BHOLA KHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 5 OTHERS	AKSHAY KUMAR SINGH SHAMBHAVI PATHAK PALAK JAWA	SHAILESH TIWARI C.S.C.
3112	PO	WRIC/5486/2025 (Faizabad)	SHOBHIT RAM VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ENERGY U.P. GOVT. LKO AND 4 OTHERS	RAM SEWAK AKHILESH KUMAR SRIVASTAVA PURSHOTTAM CHAURASIA	MANISH JAUHARI C.S.C.
3113	PO	WRIC/5718/2025 (Lucknow)	DIGITECH CALL SYSTEM PVT. LTD. THRU. AUTHORIZED REPRESENTATIVE VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 2 OTHERS	SYED TAMJEED AHMAD	RAVINDRA SINGH SHARAD KUMAR SHUKLA MADHUKAR OJHA C.S.C.

3114	PO	WRIC/5969/2025 (Lucknow)	HEMANT SETH VS STATE OF U.P. THRU. ITS PRIN. SECY. COOPERATIVE LKO. AND 3 OTHERS	HEMANT KUMAR MISHRA ARTI GANGULY ABHISHEK MISHRA	C.S.C.
3115	LAFP	WRIC/6008/2025 (Lucknow)	GUNJAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SURENDRA SINGH	SIDDHARTH SHANKAR DUBEY NAMIT SHARMA C.S.C.
3116	PO E-File	WRIC/6291/2025 (Sultanpur)	JAHEER KHAN VS STATE OF U.P. THRU PRIN.SECY. HOME LKO AND ORS.	VIJAY BAHADUR SINGH	VARUN PANDEY C.S.C.
3117	LAFP	WRIC/6416/2025 (Bahraich)	MOHD. AKHALAD BEG VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	HOM NARAYAN AWASTHI	PANKAJ GUPTA C.S.C.
3118	LAFP	WRIC/7850/2025 (Sultanpur)	RAJENDRA PRASAD AND 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF P.W.D. LKO. AND 3 OTHERS	ARVIND YADAV ADHYATM SINGH	C.S.C.
3119	PO	WRIC/8383/2025 (Sultanpur)	KUNWAR MASOOD ALI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	RAMA PATI SHUKLA SHREY SHUKLA	C.S.C.
3120	PO	WRIC/8506/2025 (Sitapur)	SMT. MAYA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	RAKESH KUMAR NAYAK DINESH CHANDRA	C.S.C.
3121	PO	WRIC/8510/2025 (Rae Bareli)	LAXMI SHANKAR AWASTHI VS BHARAT SHARKAR THRU.SECY. PARIVAHAN AND RAJMARG,NEW DELHI AND 2 OTHERS	SUMAN LATA ANITA SINGH	BALBIR SINGH C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
3122	LAFP	WRIC/8740/2025 (Lucknow)	U.P. PURVA SAINIK KALYAN NIGAM LTD. THRU. ASSISTANT GENERAL MANAGER (OPS) VS MANAGING DIRECTOR, MADHYANCHAL VIDYUT VITRAN NIGAM LTD. LKO. AND 3 OTHERS	VIBHANSHU SRIVASTAVA SUYASH MANJUL NIRMIT SRIVASTAVA	APRAJITA BANSAL
3123	PO	WRIC/9072/2025 (Deoria)	MOHAMMAD IQBAL SIDDIQUI VS THRU. SECY. DEPTT. OF TELECOMMUNICATION, MINISTRY OF COMMUNICATION GOVT. OF INDIA AND 3 OTHERS	PRINCE PAWAN KUMAR SINGH	C.S.C. A.S.G.I.
3124	PO	WRIC/9543/2025 (Amethi (csm Nagar))	M/S NEELAM ENTERPRISES DISTT. AMETHI THRU. PROPRIETOR SMT. NEELAM PANDEY AND 3 OTHERS VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. MINISTRY OF U.P. TOURISM DEPTT. LKO. AND 6 OTHERS	VIVEK TRIPATHI	C.S.C.
3125	LAFP	WRIC/10076/2025 (Lucknow)	SMT.RITOO VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND ANOTHER	RAJESH KUMAR SINGH ANKIT SINGH	C.S.C.

	With	WRIC-10839-2025 Hardoi	AMIT KRISHNA SRIVASTAVA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT DEPTT. AND 3 OTHERS	ROHIT MISHRA RAJESH KUMAR SINGH	C.S.C.
3126	LAFP	WRIC/10339/2025 (Lakhimpur Kheri)	ISHTIYAK AHMAD VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	ARUN SINGH SOMVANSHI	C.S.C.
3127	PO	WRIC/10779/2025 (Rae Bareli)	PUTTILAL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	SUMAN LATA ANITA SINGH	C.S.C.
3128	PO	WRIC/11094/2025 (Lucknow)	SARITA SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND 4 OTHERS	ANUBHAV AWASTHI VINAYAK TIWARI PIYUSH TRIPATHI MANOJ KUMAR MISHRA	C.S.C.
3129	PO E-File	WRIC/12757/2025 (Ambedkar Nagar)	RAJENDRA KUMAR DHURIA AND ORS. VS STATE OF U.P. THRU PRIN.SECY. REVENUE DEPTT. LUCKNOW AND ORS.	KANCHAN SAVITA NANDAN PAWAN VERMA ARVIND KUMAR MAURYA	C.S.C.
3130	PO	WTAX/68/2025 (Lucknow)	DEWANG RASTOGI VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE GOVT. OF U.P. LKO. AND 2 OTHERS	SIDDHARTH NANDWANI	C.S.C.
3131	PO	WTAX/443/2025 (Lucknow)	AMAN GAURAV VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. AND 4 OTHERS	MAYANK PANDEY SATYA PATHAK	C.S.C.
3132	PO	WTAX/710/2025 (Amethi (csm Nagar))	M/S SAWARIYA ENTERPRISES THRU. PROPRIETOR SURYA KANT PANDEY VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF GST TAX LKO AND 2 OTHERS	ANIL KUMAR MISHRA RAM BAHADUR MAURYA ARUN CHAND PANDEY	C.S.C.
3133	PO	WTAX/926/2025 (Sitapur)	M/S SHIVPURI INDUSTRIES THRU. PROPRIETOR DEVESH PATEL VS U.O.I. THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 2 OTHERS	MANEESH PANDEY ANCHAL MISHRA	PAAVAN AWASTHI AMIT HARSH SINHA KULDEEPAK NAG (K.D.NAG) A.S.G.I.
3134	PO	WTAX/989/2025 (Faizabad)	M/S CHAUDHARY IRON STORE AND BUILDING MATERIALS THRU. PROPRIETOR KAPIL DEV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. STATE TAX CIVIL SECTT. LKO. AND ANOTHER	AMIT KUMAR AWASTHI	C.S.C.

PRIORITY CASES

3135	PO	WRIC/8870/2021 LANA/8870/2021 (Lucknow)	RAM KISHORE VS STATE OF UP THRU ADL.CHIEF/PRIN.SECY.HOUSING ANDURBAN PLNGANDORS	JITENDRA NARAIN MISHRA	ABHINAV SINGH GAURAV MEHROTRA ANUJ KUDESIA C.S.C.
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3136	PO	WRIC/9045/2021 LANA/9045/2021 (Lucknow)	RAM LALAN DUBEY VS STATE OF U.P.THURU PRIN.SECY. PUBLIC WORKS DEPTT. LKO AND ORS.	SHIVENDRA PRATAP SINGH SANJAY KUMAR UPADHYAY	MOHAN SINGH C.S.C.
3137	PO	WRIC/20391/2021 LANA/20391/2021 (Ambedkar Nagar)	RAM PRAKASH AND ORS. VS U.O.I.THURU SECY. ROAD TRANSPORT AND NATIONAL HIGHWAY AND ORS.	NIYAJ AHMAD KUMAR GAURAV SRIVASTAV CHANDRA BHOOSHAN	SARVESH KUMAR DUBEY SAMIDHA MR. SARVESH KUMAR A.S.G. C.S.C.
3138	PO	WRIC/22103/2021 LANA/22103/2021 (Lucknow)	SMT. BHAGWAN DEI AND ANR. VS STATE OF U.P.THURU SECY. REVENUE DEPTT. LUCKNOW AND ORS.	DHARMESH SINHA NARESH SINGH	OMENDRA PRATAP SINGH RATNESH CHANDRA C.S.C.
3139	PO	WRIC/27498/2021 LANA/27498/2021 (Lucknow)	RAMA SHANKAR AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. HOME AND ORS.	MANOJ KUMAR MISHRA BHANU PRATAP MISHRA	AKHILESH KUMAR SRIVASTAVA RATNESH CHANDRA C.S.C.
3140	PO	WRIC/3451/2022 (Lucknow)	RAM PAL ALIAS BABA RAM PAL VS STATE OF U.P.THURU.ADDITIONAL CHIEF SECRETARY REVENUE DEPTT.CIVIL SECRETARIAT GOVT. U.P.LKO. AND ORS	RAM BALI TIWARI RAKESH KUMAR MODANWAL LAXMI NARAYAN GUPTA	SHOBHIT MOHAN SHUKLA RATNESH CHANDRA C.S.C.
3141	PO	WRIC/9608/2022 (Lucknow)	SATYA NARAYAN AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HEALTH AND FAMILY WELFARE GOVT. LKO. AND 3 OTHERS	GAURI SUWAN PANDEY ANITA	C.S.C.
3142	PO	WRIC/9727/2022 (Lucknow)	FRANCIS CASTELINO VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE DEPTT. GOVT. U.P. CIVIL. SECRT. LKO. AND OTHERS	ASHISH KUMAR SHUKLA BHASKAR MISRA RAHUL PANDEY	RATNESH CHANDRA C.S.C.
3143	PO	WRIC/205/2023 (Lucknow)	JUGRAJ VS UNION OF INDIA THRU. RAJMARGH MANTRALAYA BHARAT SARKAR , NEW DELHI THRU. SECY. AND OTHERS	PIYUSH KUMAR SINGH	KRISHAN LAL YADAV ABHISHEK PATHAK C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
3144	PO E-File	WRIC/250/2023 (Lucknow)	RAM NATH AND 3 OTHERS VS THE STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY, REVENUE, LUCKNOW AND 3 OTHERS	SAROJ KUMAR SHUKLA SURESH KUMAR TIWARI DHARMENDRA GUPTA	RATNESH CHANDRA C.S.C.
3145	PO E-File	WRIC/251/2023 (Lucknow)	PARIDIN AND ANOTHER VS THE STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY, REVENUE, LUCKNOW AND 3 OTHERS	SAROJ KUMAR SHUKLA SURESH KUMAR TIWARI DHARMENDRA GUPTA	RATNESH CHANDRA C.S.C.
3146	PO E-File	WRIC/270/2023 (Lucknow)	RAM NARESH AND ANOTHER VS STATE OF U. P. THROUGH ITS PRINCIPAL SECRETARY REVENUE, LUCKNOW AND 3 OTHERS	SAROJ KUMAR SHUKLA SURESH KUMAR TIWARI DHARMENDRA GUPTA	RATNESH CHANDRA C.S.C.
	With E-File	WRIC-231-2023 Lucknow	DAYA SHANKER AND ANOTHER VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY REVENUE, GOVERNMENT OF U.P., LUCKNOW AND 3 OTHERS	SURESH KUMAR TIWARI DHARMENDRA GUPTA SAROJ KUMAR SHUKLA	RATNESH CHANDRA C.S.C.

3147	PO	WRIC/316/2023 (Unnao)	RAJAN DEVI AND OTHERS VS U.P. EXPRESSWAYS INDUSTRIAL DEVELOPMENT AUTHORITY LKO. AND OTHERS	SHAKEEL AHMAD JAMAL	A.S.G.I. C.S.C. VARUN PANDEY
	With	WRIC-9664-2022 Unnao	DEVI PRASAD AND 24 OTHERS VS THE NHAI THRU. ITS ADMINISTRATOR PARIYOJNA KARYANVAYAN IKAI LKO. AND 2 OTHERS	SHAKEEL AHMAD JAMAL	VINAY TRIPATHI A.S.G.I. C.S.C. SARVESH KUMAR DUBEY
3148	PO	WRIC/422/2023 (Lucknow)	KIRAN SONKAR VS UNION OF INDIA THRU.MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (LAND ACQUI. DIVI.) NEW DELHI AND ORS	BIRENDRA KUMAR YADAV SATENDRA JAISWAL	ABHISHEK PATHAK SANTOSH KUMAR DUBEY C.S.C. A.S.G.I.
3149	PO	WRIC/742/2023 (Lucknow)	SRI JAGDISH KUMAR BAJRAI VS STATE OF U.P. THRU. SECY. AVAS ANUBHAG-3 CIVIL SECT. U.P. LKO. AND OTHERS	RATNESH CHANDRA GAURAV MEHROTRA DIPAK SETH	ABHINAV SINGH C.S.C.
3150	LAFP	WRIC/7440/2025 (Faizabad)	DEVENDRA KUMAR SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 5 OTHERS	SATYA PRAKASH MISHRA SATYA PRAKASH TIWARI	ASHISH CHATURVEDI C.S.C.
	With	WRIC-4739-2025 Faizabad	RAVI SHANKAR SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 5 OTHERS	BHANU PRATAP MISHRA	ASHISH CHATURVEDI C.S.C.
	With	WRIC-5263-2025 Lucknow	AWADHESH KUMAR PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF/PRIN.SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 5 OTHERS	BHANU PRATAP MISHRA	ASHISH CHATURVEDI C.S.C.

AT 10:15 AM

HON'BLE JUSTICE SHEKHAR B. SARAF
HON'BLE JUSTICE MANJIVE SHUKLA

Daily IA List (From Sr.No. 8001 To Sr.No. 8007)

8001	16/2026 (27071/2026) (Listing Application) in case WRIC-26481-2021 MISB/26481/2021 Case Decided on 17/11/2021	SMT. MAMTA MISHRA AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND ORS.	AWDHESH KUMAR MISHRA AZIZA KHAN SANDEEP KUMAR PANDEY DEVENDRA KUMAR RICHA PANDEY SHESH NARAIN PANDEY PREM CHANDRA CHAUHAN SUBHASH CHANDRA PANDEY DHANANJAY TRIVEDI OMENDRA PRATAP SINGH	C.S.C.
8002	3/2026 (27048/2026) (Listing Application) in case WRIC-3365-2022 Division Bench Presided Over By Hon'ble Shekhar B. Saraf, J. Not Before Hon'ble Sangeeta Chandra, J.	GARDEN CITY RESIDENTS WELFARE ASSOCIATION.THRU.SECRETAR Y SRI KRIPA SHANKAR PRASAD AND ANOTHER VS STATE OF U.P. THRU.PRINCIPAL SECRETARY DEPTT. OF U.P. AWAS EVAM SHARI NIYOJAN GOVT. LKO. AND OTHERS	SHASHANK SHEKHAR SHUKLA LALTA PRASAD MISRA ABHISHEK TIWARI	PUNEET CHANDRA C.S.C.
8003	5/2026 (27045/2026) (Listing Application) in case WRIC-4873-2023	NANHE SINGH AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE CIVIL SECTT. LKO. AND OTHERS	ADESH SRIVASTAVA AMIT JAISWAL	C.S.C.
8004	8/2026 (27235/2026) (Listing Application) in case WRIC-8176-2024	GULRUKH JAFRI VS MANAGING DIR. U.P. POWER CORPORATION LTD. LKO. AND 2 OTHERS	ARSHAD AHSAN SIDDIQUI AMAN AGARWAL	APRAJITA BANSAL
8005	4/2026 (27109/2026) (Listing Application) in case WRIC-8349-2024	CHANDRA PRAKASH AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO AND 5 OTHERS	HARISH CHANDRA PRADEEP KUMAR SHRADHA TIWARI SHASHI KANT RAM CHANDRA SINGH	RATNESH CHANDRA C.S.C.
8006	3/2026 (27542/2026) (Stay Vacation) in case WRIC-6222-2025	SMT. KAMLESH YADAV VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. U.P. LKO. AND 4 OTHERS	ANUJ DAYAL ANAND SHANKER ASTHANA	C.S.C.
8007	3/2026 (26926/2026) (Listing Application) in case WRIC-11405-2025	DINESH CHANDRA SHARMA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. AND 3 OTHERS	PRASHANT KUMAR MISHRA	APRAJITA BANSAL C.S.C.